

**ORISSA HIGH COURT****FILING REPORT AS ON :29/08/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                                  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>               |
|-----------|--------------------|--|---------------------------------|---|
| 1         | ARBP/000059/2023   | M/S. OUTDOOR SCHOOL<br>VS<br>GOVT. OF ODISHA                 | SARADA PRASANNA SARANGI<br>VS   | //<br>()                                      |
| 2         | BLAPL/0009883/2023 | KABIRA KHOSLA<br>VS<br>STATE OF ODISHA                       | SUSANTA KUMAR BARAL<br>VS       | //<br>LAXMIPUR /78 /2023<br>()                |
| 3         | BLAPL/0009884/2023 | DHARMENDRA PARAMANIK<br>VS<br>STATE OF ODISHA                | JAJATI KESHARI KHUNTIA<br>VS    | //<br>BALASORE TOWN /167 /2023<br>()          |
| 4         | BLAPL/0009885/2023 | BISWAJIT SANDHA<br>VS<br>STATE OF ODISHA                     | JAJATI KESHARI KHUNTIA<br>VS    | //<br>MARINE PS AT BALARAMGADI /3 /2021<br>() |
| 5         | BLAPL/0009886/2023 | SITARAM KALE<br>VS<br>STATE OF ODISHA                        | BISWAJIT NAYAK<br>VS            | //<br>CHITRAKONDA /7 /2022<br>()              |
| 6         | BLAPL/0009887/2023 | SUSANSU MISHRA<br>VS<br>STATE OF ODISHA                      | ARUNA KUMAR MOHAPATRA<br>VS     | //<br>LINGARAJ P.S. /165 /2023<br>()          |
| 7         | BLAPL/0009888/2023 | SALIGRAM KALIGAR @ SALIGRAM KARIGAR<br>VS<br>STATE OF ODISHA | AMULYA RATNA PANDA<br>VS        | //<br>MACHHKUND /30 /2020<br>()               |
| 8         | BLAPL/0009889/2023 | KALU @ KRUSHNA CHANDRA BEHERA<br>VS<br>STATE OF ODISHA       | SANTOSH KUMAR MAHANTY<br>VS     | //<br>JANKIA P.S. /246 /2023<br>()            |
| 9         | BLAPL/0009890/2023 | SUDAM DALEI<br>VS<br>STATE OF ODISHA                         | AMULYA RATNA PANDA<br>VS        | //<br>BALASORE SADAR /305 /2022<br>()         |
| 10        | BLAPL/0009891/2023 | DILLIP SWAIN<br>VS<br>STATE OF ODISHA                        | SK. ZAFARULLA<br>VS             | //<br>DHANUPALI /227 /2023<br>()              |
| 11        | BLAPL/0009892/2023 | BABULA GANTA<br>VS<br>STATE OF ODISHA                        | TUKUNA KUMAR MISHRA<br>VS       | //<br>GUNUPUR /9 /2023<br>()                  |

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| 12 | BLAPL/0009893/2023 | AVIDESH BAIORWA<br>VS<br>STATE OF ODISHA                      | TUKUNA KUMAR MISHRA<br>VS     | JEYPORE SADAR /130 /2023<br>()<br>//   |
| 13 | BLAPL/0009894/2023 | P. RAJESH RAO<br>VS<br>STATE OF ODISHA                        | DIBYAJYOTI SAHOO<br>VS        | BAIDYANATHPUR /213 /2023<br>()<br>//   |
| 14 | BLAPL/0009895/2023 | RINKU BISWAL<br>VS<br>STATE OF ODISHA                         | SANTOSH KUMAR MAHANTY<br>VS   | BHANJANAGAR /630 /2023<br>()<br>//     |
| 15 | BLAPL/0009896/2023 | KHILO KAMESWAR RAO @ K. KAMESWAR RAO<br>VS<br>STATE OF ODISHA | SUCHIT KUMAR NAYAK<br>VS      | KOTPAD /226 /2021<br>()<br>//          |
| 16 | BLAPL/0009897/2023 | D.GANDHI<br>VS<br>STATE OF ODISHA                             | SARADA PRASAD DASH<br>VS      | BERHAMPUR TOWN /206 /2023<br>()<br>//  |
| 17 | BLAPL/0009898/2023 | BICHITRA NAYAK<br>VS<br>STATE OF ODISHA                       | SUSANTA KUMAR ROUT<br>VS      | KAMAKHYANAGAR /191 /2020<br>()<br>//   |
| 18 | BLAPL/0009899/2023 | CHANDRA SEKHAR NAYAK<br>VS<br>STATE OF ODISHA                 | MAHES DAS<br>VS               | / /0<br>()<br>//                       |
| 19 | BLAPL/0009900/2023 | BAPU @ HRUSIKESH BEHERA<br>VS<br>STATE OF ODISHA              | RABI NARAYAN PANDA<br>VS      | BANSADA /106 /2022<br>()<br>//         |
| 20 | BLAPL/0009901/2023 | SK. HAKIM BUX<br>VS<br>STATE OF ODISHA                        | RAMESH CHANDRA MOHARANA<br>VS | SPL.TASK FORCE /27 /2020<br>()<br>//   |
| 21 | BLAPL/0009902/2023 | SIKU @ BIMAL KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA         | KAUSHAL HUSSAIN<br>VS         | DHENKANAL SADAR /584 /2023<br>()<br>// |
| 22 | BLAPL/0009903/2023 | NIRANJAN BEHERA<br>VS<br>STATE OF ODISHA                      | KULDEEP MOHANTY<br>VS         | SAHADEV KHUNTA /303 /2023<br>()<br>//  |
| 23 | BLAPL/0009904/2023 | RAMESWAR SAHOO  | ARJEET MISHRA                 | KOREI /78 /2023                        |

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|-----------|--------------------|-----------------------------------|---------------------------------|---------------------------------|
|           |                    | VS                                | VS                              | ()                              |
|           |                    | STATE OF ODISHA                   |                                 | //                              |
| 24        | BLAPL/0009905/2023 | SURAJ @ SAROJ BISWAL              | ARJEET MISHRA                   | BHARATPUR PS /77 /2022          |
|           |                    | VS                                | VS                              | ()                              |
|           |                    | STATE OF ODISHA                   |                                 | //                              |
| 25        | BLAPL/0009906/2023 | DEBA @ DEBARAJ NAIK               | BISWAJIT MOHANTY                | BHANJANAGAR /551 /2023          |
|           |                    | VS                                | VS                              | ()                              |
|           |                    | STATE OF ODISHA                   |                                 | //                              |
| 26        | BLAPL/0009907/2023 | SHAMAYUDDIN KHAN                  | DR. SIMANCHALLA RANJIT          | MOHANA /6 /2023                 |
|           |                    | VS                                | VS                              | ()                              |
|           |                    | STATE OF ODISHA                   |                                 | //                              |
| 27        | BLAPL/0009908/2023 | KAMAL LOCHAN MAJHI @ RAMBABU      | RAJIB LOCHAN PATNAIK            | CHITRAKONDA /139 /2021          |
|           |                    | VS                                | VS                              | ()                              |
|           |                    | STATE OF ODISHA                   |                                 | //                              |
| 28        | BLAPL/0009909/2023 | KUDERA BRIDIKALIA                 | DIPTI RANJAN BHOKTA             | CHANDRAPUR /7 /2009             |
|           |                    | VS                                | VS                              | ()                              |
|           |                    | STATE OF ODISHA                   |                                 | //                              |
| 29        | BLAPL/0009910/2023 | RIPU RAY                          | PARTHENDU RAY                   | SINGHADWAR PS /46 /2023         |
|           |                    | VS                                | VS                              | ()                              |
|           |                    | STATE OF ODISHA                   |                                 | //                              |
| 30        | BLAPL/0009911/2023 | BUDU PAIK                         | TUKUNA KUMAR MISHRA             | B.SINGHPUR /136 /2022           |
|           |                    | VS                                | VS                              | ()                              |
|           |                    | STATE OF ODISHA                   |                                 | //                              |
| 31        | BLAPL/0009912/2023 | TOFAN KUMAR MALLICK @ TOFAN       | BISWARANJAN DALAI               | JAGATSINGPUR /199 /2022         |
|           |                    | VS                                | VS                              | ()                              |
|           |                    | STATE OF ODISHA                   |                                 | //                              |
| 32        | BLAPL/0009913/2023 | GANAPATI BEHERA @ JATIA @ PUTHULU | PARTHA SARATHI DAS              | DAITARI /90 /2021               |
|           |                    | VS                                | VS                              | ()                              |
|           |                    | STATE OF ODISHA                   |                                 | //                              |
| 33        | BLAPL/0009914/2023 | UTTAM @ DIBYALOHAN LOHAR          | PARTHA SARATHI DAS              | HARICHANDANPUR /62 /2023        |
|           |                    | VS                                | VS                              | ()                              |
|           |                    | STATE OF ODISHA                   |                                 | //                              |
| 34        | BLAPL/0009915/2023 | YOGESH BARIHA                     | RITURANJAN CHHOTARAY            | JHARBANDH /126 /2022            |
|           |                    | VS                                | VS                              | ()                              |

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| 35 | BLAPL/0009916/2023 | STATE OF ODISHA<br>BANA @ BIKASH MISHRA<br>VS                 | SUSHANTA KUMAR JOSHI<br>VS  | //<br>BRAJARAJNAGAR /80 /2023<br>()           |
| 36 | BLAPL/0009917/2023 | STATE OF ODISHA<br>PRAHALLAD BEHERA<br>VS                     | SARADA PRASAD DASH<br>VS    | //<br>R.UDAYAGIRI /138 /2022<br>()            |
| 37 | BLAPL/0009918/2023 | STATE OF ODISHA<br>BINAY KUMAR CHOUDHURY @ BRIJESH<br>VS      | SUBHRAJIT SAHOO<br>VS       | //<br>SUNDARGARH TOWN /402 /2022<br>()        |
| 38 | BLAPL/0009919/2023 | STATE OF ODISHA<br>PRAMOD KUMAR JENA<br>VS                    | SUBHRAJIT SAHOO<br>VS       | //<br>KHALLIKOTE /502 /2023<br>()             |
| 39 | BLAPL/0009920/2023 | STATE OF ODISHA<br>RATIKANTA SAHANI<br>VS                     | PRAFULLA KUMAR KAR<br>VS    | //<br>KHAJURIPADA /99 /2023<br>()             |
| 40 | BLAPL/0009921/2023 | STATE OF ODISHA<br>BIMA PADIAMI @ BHIMA PADIAMI<br>VS         | PRANAB KUMAR DAS<br>VS      | //<br>KALIMELA /207 /2022<br>()               |
| 41 | BLAPL/0009922/2023 | STATE OF ODISHA<br>NIRANJAN MANDAL<br>VS                      | PRABHAS CHANDRA PANDA<br>VS | //<br>PATTAPUR (DIGAPAHANDI) /115 /2020<br>() |
| 42 | BLAPL/0009923/2023 | STATE OF ODISHA<br>NARESH MANDAL<br>VS                        | AMITAV TRIPATHY<br>VS       | //<br>KALIMELA /184 /2023<br>()               |
| 43 | BLAPL/0009924/2023 | STATE OF ODISHA<br>DAHANA JANI<br>VS                          | NIRANJAN LENKA<br>VS        | //<br>BANIGOCHA /38 /2022<br>()               |
| 44 | BLAPL/0009925/2023 | STATE OF ODISHA<br>DEBDEEP PANDA @ DEBJEET PANDA<br>VS        | BHABANI SANKAR MISHRA<br>VS | //<br>DHAMNAGAR /101 /2020<br>()              |
| 45 | BLAPL/0009926/2023 | STATE OF ODISHA<br>KUDERA BRIDIKALIA<br>VS<br>STATE OF ODISHA | DIPTI RANJAN BHOKTA<br>VS   | //<br>CHANDRAPUR /8 /2009<br>()<br>//         |

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| 46        | BLAPL/0009927/2023 | KASTA RANA<br>VS<br>STATE OF ODISHA                 | AMITAV TRIPATHY<br>VS           | GOCHHAPADA /54 /2021<br>()<br>//                       |
| 47        | BLAPL/0009928/2023 | MENDHA @ RUPESH GURU<br>VS<br>STATE OF ODISHA       | SATYAJIT MOHAPATRA<br>VS        | BIRMAHARAJPUR /158 /2021<br>()<br>//                   |
| 48        | BLAPL/0009929/2023 | RUKAMANA @ RUKMANA RANA<br>VS<br>STATE OF ODISHA    | SUBODH KUMAR MOHANTY<br>VS      | KESINGA /183 /2023<br>()<br>//                         |
| 49        | BLAPL/0009930/2023 | JAGANNATH SISA<br>VS<br>STATE OF ODISHA             | PRANAB KUMAR DAS<br>VS          | KALIMELA /207 /2022<br>()<br>//                        |
| 50        | BLAPL/0009931/2023 | PARSHURAM<br>VS<br>STATE OF ODISHA                  | DR. SIMANCHALLA RANJIT<br>VS    | MOHANA /6 /2023<br>()<br>//                            |
| 51        | BLAPL/0009932/2023 | PRADYUMNA MALLIK @ PRADEEP<br>VS<br>STATE OF ODISHA | SANTOSH KUMAR MAHANTY<br>VS     | KABISURYANAGAR (KODALA) /437 /2023<br>()<br>//         |
| 52        | BLAPL/0009933/2023 | DUSHMANTA PRADHAN<br>VS<br>STATE OF ODISHA          | SATYA NARAYAN MISHRA (4)<br>VS  | SINAPALI /209 /2012<br>()<br>//                        |
| 53        | BLAPL/0009934/2023 | SUPRAVAT MOHAPATRA<br>VS<br>STATE OF ODISHA         | MANOJ NAYAK<br>VS               | CYBER CRIME AND ECONOMIC OFFENCES /6 /2023<br>()<br>// |
| 54        | BLAPL/0009935/2023 | DUSHMANTA PRADHAN<br>VS<br>STATE OF ODISHA          | SATYA NARAYAN MISHRA (4)<br>VS  | SINAPALI /210 /2012<br>()<br>//                        |
| 55        | BLAPL/0009936/2023 | SK. ERSAT<br>VS<br>STATE OF ODISHA                  | JUGALA KISHORE PANDA<br>VS      | CDA-II /44 /2021<br>()<br>//                           |
| 56        | BLAPL/0009937/2023 | BHARAT NAIK<br>VS<br>STATE OF ODISHA                | SURYAKANTA DWIBEDI<br>VS        | KHANDAPARA /153 /2022<br>()<br>//                      |
| 57        | BLAPL/0009938/2023 | BANA @ BANAMBAR MAJHI @ NAIK                        | SURYAKANTA DWIBEDI              | KHANDAPARA /153 /2022                                  |

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|----|--------------------|---|--------------------------|---------------------------|
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA                           |                          | //                        |
| 58 | BLAPL/0009939/2023 | KHANDI @ PAPU @ NIRAKAR NAIK              | SURYAKANTA DWIBEDI       | KHANDAPARA /153 /2022     |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA                           |                          | //                        |
| 59 | BLAPL/0009940/2023 | TUSIL HEMBRAM @ THUSIL HEMBRAM @ TASIL @  | SURYAKANTA DWIBEDI       | KHAIRA /250 /2020         |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA                           |                          | //                        |
| 60 | BLAPL/0009941/2023 | AJAY KUMAR BISWAL                         | KARUNAKAR RATH           | SAHADEV KHUNTA /303 /2023 |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA                           |                          | //                        |
| 61 | BLAPL/0009942/2023 | MINMAYEE PANDA                            | BRAJA KISHOR PANDA       | BOLANGIR TOWN /402 /2023  |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA                           |                          | //                        |
| 62 | BLAPL/0009943/2023 | MUJEEB KHAN                               | BRAJA KISHOR PANDA       | KHARIAR /274 /2018        |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA                           |                          | //                        |
| 63 | BLAPL/0009944/2023 | PRASANT PATRA                             | AMLAN SHAKTI PAUL        | / /0                      |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA                           |                          | //                        |
| 64 | BLAPL/0009945/2023 | KISHORE JENA @ KISHORE KUMAR JENA @ RUSIA | BIKRAM RATH              | ATHGARH /168 /2023        |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA                           |                          | //                        |
| 65 | BLAPL/0009946/2023 | ARJUN KHARA                               | AMIT PRASAD BOSE         | BOIPARIGUDA /145 /2023    |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA                           |                          | //                        |
| 66 | BLAPL/0009947/2023 | SOUMYA RANJAN SAHOO                       | DEBA KUMAR RATH          | BHARATPUR PS /245 /2023   |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA                           |                          | //                        |
| 67 | BLAPL/0009948/2023 | DEBA PADIAMI                              | PRANAB KUMAR DAS         | KALIMELA /207 /2022       |
|    |                    | VS  | VS                       | ()                        |
|    |                    | STATE OF ODISHA                           |                          | //                        |
| 68 | BLAPL/0009949/2023 | MANTU @ JAYANTA MOHANTA                   | JAGAJIBAN PRADHAN        | BAISINGA /189 /2023       |
|    |                    | VS  | VS                       | ()                        |

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| 69 | BLAPL/0009950/2023 | STATE OF ODISHA<br>MADAKAM VENKETESH DORA<br>VS   | TUKUNA KUMAR MISHRA<br>VS       | //<br>KASINAGAR /66 /2023<br>()       |
| 70 | BLAPL/0009951/2023 | STATE OF ODISHA<br>KARTIKA TAKRI<br>VS  | DIPTI RANJAN BHOKTA<br>VS       | //<br>KORAPUT SADAR /126 /2020<br>()  |
| 71 | BLAPL/0009952/2023 | STATE OF ODISHA<br>MONALISANANDAN RAJIB LOCHAN @ RAJIB LOCHAN<br>VS   | ANANTA NARAYAN BHUYAN<br>VS     | //<br>SAHADEV KHUNTA /303 /2023<br>() |
| 72 | BLAPL/0009953/2023 | STATE OF ODISHA<br>RAJ KUMAR CHETTY<br>VS   | ANANTA NARAYAN PATTANAYAK<br>VS | //<br>POTTANGI /129 /2022<br>()       |
| 73 | BLAPL/0009954/2023 | STATE OF ODISHA<br>LAXMAN PANDA<br>VS   | SATYA RANJAN MULIA<br>VS        | //<br>CHOUDWAR /359 /2023<br>()       |
| 74 | CMAPL/0000634/2023 | STATE OF ODISHA<br>CHAGULU OJHA @ CHUGULI OJHA<br>VS<br>MANORANJAN PRADHAN                                    | ADV.<br>VS                      | //<br>//<br>()                        |
| 75 | CMAPL/0000635/2023 | STATE OF ODISHA<br>FAKIRA SAHU<br>VS  | ADV.<br>VS                      | //<br>//<br>()                        |
| 76 | CMAPL/0000636/2023 | STATE OF ODISHA<br>DILIP KUMAR DASH<br>VS   | JAGAJIBAN PRADHAN<br>VS         | //<br>//<br>()                        |
| 77 | CMP/0000995/2023   | STATE OF ODISHA<br>DEBADUTTA GHOSH<br>VS<br>MUCHIRAM BEHERA   | ARJUNA CHARANA BEHERA<br>VS     | //<br>//<br>()                        |
| 78 | CMP/0000996/2023   | STATE OF ODISHA<br>BALLIKANA VENKATA NARASIMHA ESWAR PRASAD<br>VS<br>PANNIRU NANCHARAMMA                      | SANATAN DAS<br>VS               | //<br>//<br>()                        |
| 79 | CMP/0000997/2023   | STATE OF ODISHA<br>RANJITA SAHOO<br>VS<br>ALL ORISSA STATE BANK OFFICERS HOUSING CO-OPERATIVE LTD.BHUBANESWAR | LINGARAJ SARANGI<br>VS          | //<br>//<br>()                        |

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| 80        | CMP/0000998/2023   | DEBABRATA RAY<br>VS<br>KARUNAKAR DAS   | GOPINATH MISHRA<br>VS           | //<br>0<br>//                   |
| 81        | CMP/0000999/2023   | PRADIPTA PRADHAN<br>VS<br>PARTHABIRA SAHU  | UMESH SAMAL<br>VS               | //<br>0<br>//                   |
| 82        | CMP/0001000/2023   | BHIKARI CHARAN BEHERA<br>VS<br>BENZFAB TECHNOLOGIES PVT. LTD                             | BIBEKANANDA BHUYAN<br>VS        | //<br>0<br>//                   |
| 83        | CMP/0001001/2023   | PREMANANDA NAYAK<br>VS<br>NIRANJAN PRADHAN   | SABITA RANJAN PATTNAIK<br>VS    | //<br>0<br>//                   |
| 84        | CONTC/0006456/2023 | KAILASH CHANDRA CHINARA<br>VS<br>S. ASWATHI, I.A.S.                                      | ASHOK KUMAR APAT<br>VS          | //<br>0<br>//                   |
| 85        | CONTC/0006457/2023 | ANTARYAMI SAHU<br>VS<br>SATYABRATA SAHOO, I.A.S.   | ADV<br>VS                       | //<br>0<br>//                   |
| 86        | CONTC/0006458/2023 | LAXMIMANI TUDU<br>VS<br>SHALINI PANDIT, COMMNR. CUM SECY., HEALTH AND F.W. DEPT., ODISHA | ADV<br>VS                       | //<br>0<br>//                   |
| 87        | CONTC/0006459/2023 | ABHAYA KUMAR BEHERA<br>VS<br>ASWATHY S., I.A.S   | ADV<br>VS                       | //<br>0<br>//                   |
| 88        | CONTC/0006460/2023 | KSHETRAMOHAN KANDI<br>VS<br>ASWATHY S., IAS  | DURGESH NARAYAN RATH<br>VS      | //<br>0<br>//                   |
| 89        | CONTC/0006461/2023 | SUSHANTA MANDAL<br>VS<br>ASWATHY S., I.A.S   | ADV<br>VS                       | //<br>0<br>//                   |
| 90        | CONTC/0006462/2023 | SURESH CHANDRA BAUL<br>VS<br>ASWATHY S., I.A.S   | ADV<br>VS                       | //<br>0<br>//                   |
| 91        | CONTC/0006463/2023 | DAMODAR MISHRA   | ADV                             | //                              |



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|     |                    | VS                    | VS                       | 0                        |
|     |                    | ASWATHY S., I.A.S     |                          | //                       |
| 92  | CONTC/0006464/2023 | SAINE BADAIK          | ADV                      | //                       |
|     |                    | VS                    | VS                       | 0                        |
|     |                    | ASWATHY S., I.A.S.    |                          | //                       |
| 93  | CONTC/0006465/2023 | SURENDRA KUMAR DASH   | ADV                      | //                       |
|     |                    | VS                    | VS                       | 0                        |
|     |                    | ASWATHY S., I.A.S     |                          | //                       |
| 94  | CONTC/0006466/2023 | RAMESH LAKRA          | ADV                      | //                       |
|     |                    | VS                    | VS                       | 0                        |
|     |                    | ASWATHY S., I.A.S.    |                          | //                       |
| 95  | CONTC/0006467/2023 | NABAKISHORE SATAPATHY | ADV                      | //                       |
|     |                    | VS                    | VS                       | 0                        |
|     |                    | ASWATHY S., I.A.S     |                          | //                       |
| 96  | CONTC/0006468/2023 | BIJAY MAJHI           | ADV                      | //                       |
|     |                    | VS                    | VS                       | 0                        |
|     |                    | ASWATHY S., I.A.S.    |                          | //                       |
| 97  | CONTC/0006469/2023 | SURENDRA KUMAR JENA   | ADV                      | //                       |
|     |                    | VS                    | VS                       | 0                        |
|     |                    | ASWATHY S., I.A.S     |                          | //                       |
| 98  | CONTC/0006470/2023 | MANAS RANJAN DEBATA   | ADV.                     | //                       |
|     |                    | VS                    | VS                       | 0                        |
|     |                    | ASWATHY S., IAS       |                          | //                       |
| 99  | CONTC/0006471/2023 | URMINTI KALEN XESS    | ADV                      | //                       |
|     |                    | VS                    | VS                       | 0                        |
|     |                    | ASWATHY S., I.A.S.    |                          | //                       |
| 100 | CONTC/0006472/2023 | RANJIT KUMAR TIRKEY   | ADV                      | //                       |
|     |                    | VS                    | VS                       | 0                        |
|     |                    | ASWATHY S., I.A.S.    |                          | //                       |
| 101 | CONTC/0006473/2023 | SANGRAM KESHARI SAHOO | ADV                      | //                       |
|     |                    | VS                    | VS                       | 0                        |
|     |                    | ASWATHY S., I.A.S     |                          | //                       |
| 102 | CONTC/0006474/2023 | HEROD KUJUR           | ADV                      | //                       |
|     |                    | VS                    | VS                       | 0                        |

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| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| 103 | CONTC/0006475/2023 | ASWATHY S., I.A.S.<br>BARUNA NAIK<br>VS   | ADV<br>VS                | //<br>//<br>()           |
| 104 | CONTC/0006476/2023 | ASWATHY S., I.A.S.<br>JOHAN MUNDA<br>VS   | ADV<br>VS                | //<br>//<br>()           |
| 105 | CONTC/0006477/2023 | ASWATHY S., I.A.S.<br>SHRIMAA BISWAL<br>VS  | ADV.<br>VS               | //<br>//<br>()           |
| 106 | CONTC/0006478/2023 | ASWATHY S., I.A.S.<br>ANGADA PRADHAN<br>VS  | ADV.<br>VS               | //<br>//<br>()           |
| 107 | CONTC/0006479/2023 | ANU GARG, COMNR., CUM SECY., W.R. DEPT.<br>RATNAKAR RAY<br>VS   | ADV<br>VS                | //<br>//<br>()           |
| 108 | CONTC/0006480/2023 | ASWATHY S., I.A.S.<br>INDRAMANI SAHOO<br>VS   | ADV<br>VS                | //<br>//<br>()           |
| 109 | CONTC/0006481/2023 | SIDHARTH SANKAR SWAIN, COLLECTOR AND D.M, ANUGUL<br>PADMANAVA UPADHYAYA<br>VS   | ADV<br>VS                | //<br>//<br>()           |
| 110 | CONTC/0006482/2023 | ASWATHY S., I.A.S.<br>GATIKRUSHNA MALLICK<br>VS   | ADV<br>VS                | //<br>//<br>()           |
| 111 | CONTC/0006483/2023 | SUDHANSU MOHAN SAMAL, I.A.S.<br>TUSARKANTI SAHOO<br>VS  | ADV<br>VS                | //<br>//<br>()           |
| 112 | CONTC/0006484/2023 | LOPAMUDRA DAS@NAYAK, PRINCIPAL IN CHARGE, KUSUMDEVI SATSANG WOMENS DEGREE COLLEGE, DARKHAPATNA<br>GOBINDA CHANDRA NAYAK<br>VS | NEELAKANTHA PANDA<br>VS  | //<br>//<br>()           |
| 113 | CONTC/0006485/2023 | PROF. DR. SADANANDA RATH, MS(ANATOMY) DEAN AND PRINCIPAL, SAHID L.N MEDICAL COLLEGE AND HOSPITAL<br>SAKURU PRADHAN<br>VS      | ADV<br>VS                | //<br>//<br>()           |
|     |                    | DIBYA JYOTI PARIDA, I.A.S.  |                          | //                       |

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| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 114       | CONTC/0006486/2023 | DEBENDRANATH SAHOO<br>VS<br>ANU GARG, I.A.S.  | PRASANTA KUMAR MISHRA<br>VS     | //<br>0<br>//                   |
| 115       | CONTC/0006487/2023 | MANJULATA BHUYAN<br>VS<br>ASWATHY S., I.A.S.  | ADV<br>VS                       | //<br>0<br>//                   |
| 116       | CONTC/0006488/2023 | PRABIRAMOHAN PATTANAIK<br>VS<br>ABHAY, IPS, (RETD.) CHAIRMAN OF OSSC, BBSR          | ADV<br>VS                       | //<br>0<br>//                   |
| 117       | CONTC/0006489/2023 | BIVAKAR LENKA<br>VS<br>ASWATHY S., I.A.S.   | ADV.<br>VS                      | //<br>0<br>//                   |
| 118       | CONTC/0006490/2023 | AKSHAYA KUMAR TRIPATHY<br>VS<br>ASWATHY S., I.A.S.                                  | ADV<br>VS                       | //<br>0<br>//                   |
| 119       | CONTC/0006491/2023 | ODISHA JESUIT SOCIETY, BBSR<br>VS<br>ASHISH ISHWAR PATIL, I.A.S.                    | SURYAKANTA DASH<br>VS           | //<br>0<br>//                   |
| 120       | CONTC/0006492/2023 | DANSAN SAHU<br>VS<br>ABHAY, I.P.S., (RETD.)   | ADV<br>VS                       | //<br>0<br>//                   |
| 121       | CONTC/0006493/2023 | JAYANTA KUMAR PATNAIK<br>VS<br>T.AO , I.A.S   | ADV<br>VS                       | //<br>0<br>//                   |
| 122       | CONTC/0006494/2023 | SANGRAM KESHARI SWAIN<br>VS<br>ANU GARG, I.A.S                                      | ADV<br>VS                       | //<br>0<br>//                   |
| 123       | CONTC/0006495/2023 | SAROJ KUMAR SETHI<br>VS<br>SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, BBSR | SATYABRATA MOHANTY<br>VS        | //<br>0<br>//                   |
| 124       | CONTC/0006496/2023 | PADMA CHARAN PARAMANIK<br>VS<br>JANMEJAY SAHOO , TAHASILDAR, TANGI                  | PRAVASH CHANDRA JENA<br>VS      | //<br>0<br>//                   |
| 125       | CONTC/0006497/2023 | DEBENDRANATH SAHOO  | MANOJ KUMAR PANDA               | //                              |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
|           |                    | VS  | VS                              | 0                               |
| 126       | CONTC/0006498/2023 | ASWATHY S., I.A.S.<br>KARUNAKAR SAHOO                                   | ADV                             | //                              |
|           |                    | VS  | VS                              | 0                               |
| 127       | CONTC/0006499/2023 | ASHIS THAKARE, I.A.S.<br>AMIN CHARAN PARIDA                             | ADV.                            | //                              |
|           |                    | VS  | VS                              | 0                               |
| 128       | CONTC/0006500/2023 | SATYABRATA SAHU, I.A.S.<br>CHOUDHUARY MANOJ KUMAR DAS                   | ADV.                            | //                              |
|           |                    | VS  | VS                              | 0                               |
| 129       | CONTC/0006501/2023 | HADIBANDHU BEHERA, ENGR. IN CHIEF, RWSS, ODISHA<br>SUDHIR KUMAR DEY     | ADV                             | //                              |
|           |                    | VS  | VS                              | 0                               |
| 130       | CONTC/0006502/2023 | SATYABRATA SAHU, I.A.S.<br>BALAMANI PRADHAN                             | ADV                             | //                              |
|           |                    | VS  | VS                              | 0                               |
| 131       | CONTC/0006503/2023 | SATYABRATA SAHU, I.A.S.<br>SHESADEV AICH                                | PRAFULLA KUMAR MOHAPATRA        | //                              |
|           |                    | VS  | VS                              | 0                               |
| 132       | CONTC/0006504/2023 | SATYABRATA SAHU, I.A.S.<br>PANCHANAN SAHU                               | ADV                             | //                              |
|           |                    | VS  | VS                              | 0                               |
| 133       | CONTC/0006505/2023 | SUSHIL KUMAR LOHANI, I.A.S.<br>LAXMI PAIKARAY                           | ADV.                            | //                              |
|           |                    | VS  | VS                              | 0                               |
| 134       | CONTC/0006506/2023 | SATYABRATA SAHU, I.A.S.<br>MRUNMAYA KUMAR SENAPATI                      | ADV.                            | //                              |
|           |                    | VS  | VS                              | 0                               |
| 135       | CONTC/0006507/2023 | DEORANJAN KUMAR SINGH, I.A.S.<br>ARATI KUMARI PANY                      | ADV                             | //                              |
|           |                    | VS  | VS                              | 0                               |
| 136       | CONTC/0006508/2023 | BINITA SENAPATI, DISTRICT EDUCATION OFFICER, DHENKANAL<br>ABHISEK KUMAR | ADV                             | //                              |
|           |                    | VS  | VS                              | 0                               |

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| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | DR. ARABINDA KUMAR PADHEE, I.A.S.                            |                          | //                       |
| 137 | CONTC/0006509/2023 | DAMAYANTI NAYAK  | AMITAV TRIPATHY          | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | RABINDRA NATH SAHU, COLLECTOR, NAYAGARH                      |                          | //                       |
| 138 | CONTC/0006510/2023 | MAMATA KUMARI PADHI  | SIDHARTH PRASAD DAS      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | Y.VIJAY,DIRECTOR OF ANIMAL HUSBANDRY AND VETERINARY SERVICES |                          | //                       |
| 139 | CONTC/0006511/2023 | BHIMSEN SAHOO  | ADV.                     | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | SASWAT MISHRA, IAS   |                          | //                       |
| 140 | CONTC/0006512/2023 | NARESH PRASAD SINGH  | adv.                     | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | SATYABRAT SAHOO, I.A.S.                                      |                          | //                       |
| 141 | CONTC/0006513/2023 | K.DASARATHI REDDY  | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | S. ASWATHI, I.A.S  |                          | //                       |
| 142 | CONTC/0006514/2023 | BABAJI MOHAPATRA   | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | SUSAMA JETHI   |                          | //                       |
| 143 | CONTC/0006515/2023 | BHARATI MOHANTY  | SANJIB SWAIN             | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | SUVENDU KUMAR SAHOO, SUB REGISTRAR, BADACHANA                |                          | //                       |
| 144 | CONTC/0006516/2023 | SURENDRANATH SAHOO   | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | BRUNDABAN SATAPATHY, DIRECTOR , ELEMENTARY EDUCATION, KHURDA |                          | //                       |
| 145 | CONTC/0006517/2023 | ODISHA GRAMYA BANK BUSINESS CORRESPONDENTS ASSOCIATION       |                          | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | RISHI SINGH , CHAIRMAN, ODISHA GRAMYA BANK , BBSR            |                          | //                       |
| 146 | CONTC/0006518/2023 | SWATI SMITA JENA   | ADV                      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | ABHIMANYU BEHERA, OAS  |                          | //                       |
| 147 | CONTC/0006519/2023 | MADHUSMITA SAMANT  | JAYDEEP PAL              | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | SUDHANSU SEKHAR MISHRA, REGIONAL PASSPORT OFFICER, BBSR      |                          | //                       |

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|-----------|--------------------|---|---------------------------------|---|
| 148       | CONTC/0006520/2023 | ANANDA PADIAMI@ ANANDA PODIAMI<br>VS<br>VISHAL SINGH, I.A.S.            | ADV<br>VS                       | //<br>()<br>//                                |
| 149       | CONTC/0006521/2023 | SUSANTA KUMAR SAHU @ SUSANT KUMAR SAHOADV<br>VS<br>VISHAL SINGH, I.A.S. | VS                              | //<br>()<br>//                                |
| 150       | CONTC/0006522/2023 | BALI MUDULI<br>VS<br>VISHAL SINGH, I.A.S.                               | ADV<br>VS                       | //<br>()<br>//                                |
| 151       | CONTR/0000045/2023 | MANJULATA BAG<br>VS<br>CHANCHAL RANA, COLLECTOR CUM D.M., BOLANGIR      | adv.<br>VS                      | / /0<br>()<br>//                              |
| 152       | CRLA/0000970/2023  | GADA @ GADADHAR BEHERA<br>VS<br>STATE OF ODISHA                         | SUSANTA KUMAR ROUT<br>VS        | DHENKANAL SADAR /446 /2017<br>()<br>//        |
| 153       | CRLA/0000971/2023  | SANJIT MALLIK<br>VS<br>STATE OF ODISHA                                  | TUSHAR KANTA NAYAK<br>VS        | BINJHARPUR /285 /2022<br>()<br>//             |
| 154       | CRLA/0000972/2023  | TULU BEHERA<br>VS<br>STATE OF ODISHA                                    | BASUDEV PUJARI<br>VS            | BEGUNIA P.S. /149 /2021<br>()<br>//           |
| 155       | CRLA/0000973/2023  | MILAN @ KALIA KHILAR<br>VS<br>STATE OF ODISHA                           | SUSANTA KUMAR ROUT<br>VS        | MOTANGA /185 /2020<br>()<br>//                |
| 156       | CRLA/0000974/2023  | FAKIR DAS<br>VS<br>STATE OF ODISHA                                      | RESHMA BEHERA<br>VS             | GOLANTHARA (BERHAMPUR) /200 /2020<br>()<br>// |
| 157       | CRLA/0000975/2023  | NILAMANI @ NILA DAS<br>VS<br>STATE OF ODISHA                            | RESHMA BEHERA<br>VS             | GOLANTHARA (BERHAMPUR) /200 /2020<br>()<br>// |
| 158       | CRLMA/0000343/2023 | ANIL KUMAR SAHOO<br>VS<br>STATE OF ODISHA                               | ADV<br>VS                       | / /0<br>()<br>//                              |
| 159       | CRLMA/0000344/2023 | BISWANATH SAHOO   | RAMESH CHANDRA OJHA             | DARGHA BAZAR /82 /2023                        |

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|-----|--------------------|-----------------------------------|--------------------------|------------------------------|
|     |                    | VS                                | VS                       | ()                           |
|     |                    | STATE OF ODISHA                   |                          | //                           |
| 160 | CRLMC/0003923/2023 | RAIMA NAYAK @ MAMATA NAYAK        | MAHES DAS                | K.NUAGOAN /28 /2017          |
|     |                    | VS                                | VS                       | ()                           |
|     |                    | STATE OF ODISHA                   |                          | //                           |
| 161 | CRLMC/0003924/2023 | SOUBHAGYA NANDAN MAHANTA          | ARIJEET MISHRA           | HARICHANDANPUR /68 /2020     |
|     |                    | VS                                | VS                       | ()                           |
|     |                    | STATE OF ODISHA                   |                          | //                           |
| 162 | CRLMC/0003925/2023 | NRUSINGHA BHOI                    | DEBA KUMAR RATH          | SAHID NAGAR P.S. /96 /2012   |
|     |                    | VS                                | VS                       | ()                           |
|     |                    | STATE OF ODISHA                   |                          | //                           |
| 163 | CRLMC/0003926/2023 | MAHATA SWAIN @ KHIROD KUMAR SWAIN | DEBA KUMAR RATH          | SAHID NAGAR P.S. /96 /2012   |
|     |                    | VS                                | VS                       | ()                           |
|     |                    | STATE OF ODISHA                   |                          | //                           |
| 164 | CRLMC/0003927/2023 | PRAFULLA KUMAR NAYAK              | HRUDANANDA MOHAPATRA     | / /0                         |
|     |                    | VS                                | VS                       | ()                           |
|     |                    | STATE OF ODISHA                   |                          | //                           |
| 165 | CRLMC/0003928/2023 | B. TIRUMALA RAO                   | JYOTIRMAYA SAHOO         | BADABAZAR /92 /2023          |
|     |                    | VS                                | VS                       | ()                           |
|     |                    | STATE OF ODISHA                   |                          | //                           |
| 166 | CRLMC/0003929/2023 | B. TIRUMALA RAO                   | JYOTIRMAYA SAHOO         | BADABAZAR /91 /2023          |
|     |                    | VS                                | VS                       | ()                           |
|     |                    | STATE OF ODISHA                   |                          | //                           |
| 167 | CRLMC/0003930/2023 | DIBYALATA SWAIN                   | JYOTIRMAYA SAHOO         | /101 /2022                   |
|     |                    | VS                                | VS                       | ()                           |
|     |                    | STATE OF ODISHA                   |                          | //                           |
| 168 | CRLMC/0003931/2023 | DHARANIDHAR BAG                   | SARBESWAR SAHOO          | TITILAGARH /24 /2016         |
|     |                    | VS                                | VS                       | ()                           |
|     |                    | STATE OF ODISHA                   |                          | //                           |
| 169 | CRLMC/0003932/2023 | RAKESH ROSHAN SAHU                | MOHENDRA KUMAR MOHAPATRO | KORAPUT VIGILANCE /6 /2019   |
|     |                    | VS                                | VS                       | ()                           |
|     |                    | STATE OF ODISHA(VIG.)             |                          | //                           |
| 170 | CRLMC/0003933/2023 | KAMALA KANTA NAYAK                | HEMANTA KUMAR ROUT       | BALASORE VIGILANCE /29 /2014 |
|     |                    | VS                                | VS                       | ()                           |

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|-----|--------------------|--|-----------------------------|--|
| 171 | CRLMC/0003934/2023 | STATE OF ORISSA<br>SUMANTA MOHAPATRA<br>VS               | BRAJA KISHORE PANDA<br>VS   | //<br>MAHILA P.S. BUXIBAZAR /107 /2020<br>()           |
| 172 | CRLMC/0003935/2023 | STATE OF ODISHA<br>DINABANDHU ROUT @ BANDHUA<br>VS       | BISWARANJAN DALAI<br>VS     | //<br>RAMACHANDI /76 /2017<br>()                       |
| 173 | CRLMC/0003936/2023 | STATE OF ODISHA<br>BIBEK SHARMA<br>VS                    | SUSHANTA KUMAR JOSHI<br>VS  | //<br>KANTABANJI /246 /2023<br>()                      |
| 174 | CRLMC/0003937/2023 | STATE OF ODISHA<br>SMRUTI RANJAN SARANGI<br>VS           | DIPTI RANJAN BHOKTA<br>VS   | //<br>MAHILA P.S. BUXIBAZAR /80 /2019<br>()            |
| 175 | CRLMC/0003938/2023 | STATE OF ODISHA<br>PODAL UURDHABA @ UURDHABA PODAL<br>VS | DIPTI RANJAN BHOKTA<br>VS   | //<br>POTTANGI /21 /2007<br>()                         |
| 176 | CRLMC/0003939/2023 | STATE OF ODISHA<br>KANHA MOHAPATRA<br>VS                 | TARA PRASAD MOHAPATRA<br>VS | //<br>SATYABADI /92 /2023<br>()                        |
| 177 | CRLMC/0003940/2023 | STATE OF ODISHA<br>SURESH @ SURENDRA PATRA<br>VS         | S.S.RAY (2)<br>VS           | //<br>/ /0<br>()                                       |
| 178 | CRLMC/0003941/2023 | STATE OF ODISHA<br>PRABIN KUMAR MAHAPATRA<br>VS          | BIJAYA KUMAR RAGADA<br>VS   | //<br>AINTHAPALI /404 /2015<br>()                      |
| 179 | CRLMC/0003942/2023 | STATE OF ODISHA<br>MANGULI MAHARANA<br>VS                | RAMANI KANTA PATTNAIK<br>VS | //<br>/ /0<br>()                                       |
| 180 | CRLMC/0003943/2023 | STATE OF ODISHA<br>PRIYA RANJAN NAYAK<br>VS              | SIDHARTHA DAS<br>VS         | //<br>MADHUPATNA /75 /2020<br>J.M.F.C,CUTTACK(Cuttack) |
| 181 | CRLMC/0003944/2023 | STATE OF ODISHA<br>SAMIR JENA @ SAMEER JENA<br>VS        | SOUMYA RANJAN DAS<br>VS     | //<br>GR/0000477/2020<br>SECTOR-19 /45 /2019<br>()     |
|     |                    | STATE OF ODISHA  |                             | //   |



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|-----|--------------------|---|------------------------------|---|
| 182 | CRLMC/0003945/2023 | TUSHAR KU. MOHANTY@TULU<br>VS<br>STATE OF ODISHA              | UMA CHARAN MISHRA<br>VS      | BALASORE SADAR /335 /2021<br>()<br>//     |
| 183 | CRLMC/0003946/2023 | CHITTARANJAN MOHANTY @ SIPUU<br>VS<br>STATE OF ODISHA         | UMA CHARAN MISHRA<br>VS      | BALASORE SADAR /335 /2021<br>()<br>//     |
| 184 | CRLMC/0003947/2023 | GUNANIDHI GARNAYAK<br>VS<br>STATE OF ODISHA                   | A.K.SAHOO<br>VS              | BARKOTE /72 /2021<br>()<br>//             |
| 185 | CRLMC/0003948/2023 | MINKU @ NISHIKANTA BISHI<br>VS<br>STATE OF ODISHA             | AKSHAYA KUMAR SAHOO<br>VS    | KHARIAR /111 /2019<br>()<br>//            |
| 186 | CRLMC/0003949/2023 | GANGADHAR BAL<br>VS<br>STATE OF ODISHA                        | NIKUNJA KUMAR ROUT<br>VS     | CHANDABALI /196 /2023<br>()<br>//         |
| 187 | CRLMC/0003950/2023 | SURESH ROUT<br>VS<br>STATE OF ODISHA                          | RAJIV KUMAR MAHANTA<br>VS    | RANPUR /40 /2004<br>()<br>//              |
| 188 | CRLMC/0003951/2023 | MADAN PATRA<br>VS<br>STATE OF ODISHA                          | SITAKANTA HOTA<br>VS         | BHAWANIPATNA SADAR /397 /2020<br>()<br>// |
| 189 | CRLMC/0003952/2023 | BATAKRUSHNA SAHU<br>VS<br>STATE OF ODISHA                     | CHINMAY MOHANTY<br>VS        | PURIGHAT /184 /2023<br>()<br>//           |
| 190 | CRLMC/0003953/2023 | RUSIA PRADHAN @ RAMAKANTA PRADHAN<br>VS<br>STATE OF ODISHA    | AMLAN SHAKTI PAUL<br>VS      | NIRAKARPUR /200 /2023<br>()<br>//         |
| 191 | CRLMC/0003954/2023 | MAMATA PARIDA @ GHADEI<br>VS<br>RASHMI RANJAN PARIDA          | JAJATI KESHARI KHUNTIA<br>VS | / /0<br>()<br>//                          |
| 192 | CRLMC/0003955/2023 | SADI PURUSOTTAM @ S. PURUSOTAM REDDY<br>VS<br>STATE OF ODISHA | SANTOSH KUMAR MAHANTY<br>VS  | CHAMAKHANDI /107 /2012<br>()<br>//        |
| 193 | CRLMC/0003956/2023 | DILU SETHY @ DILLIP KUMAR SETHY                               | SATYA RANJAN MULIA           | CANTONMENT ROAD /100 /2011                |

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| SL  | FILING NO          | NAME OF PETNR./APPEL                      | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE               |
|-----|--------------------|---|--------------------------|--|
|     |                    | VS  | VS                       | ()                                     |
|     |                    | STATE OF ODISHA                           |                          | //                                     |
| 194 | CRLMC/0003957/2023 | SOUMYA RANJAN NAYAK                       | SURYAKANTA DASH          | PURIGHAT /119 /2018                    |
|     |                    | VS  | VS                       | ()                                     |
|     |                    | STATE OF ODISHA                           |                          | //                                     |
| 195 | CRLMC/0003958/2023 | DILLIP KUMAR MALLICK                      | TAPAS KUMAR ACHARYA      | AUL /229 /2014                         |
|     |                    | VS  | VS                       | ()                                     |
|     |                    | STATE OF ODISHA                           |                          | //                                     |
| 196 | CRLMP/0001723/2023 | M/S. L AND T FINANCE SERVICE LTD., MUMBAI | T.K.J.SAMANTA            | N.T.P.C. /84 /2023                     |
|     |                    | VS  | VS                       | ()                                     |
|     |                    | STATE OF ODISHA                           |                          | //                                     |
| 197 | CRLMP/0001724/2023 | RUMA BEHERA                               | SATYABRATA SATAPATHY     | / /0                                   |
|     |                    | VS  | VS                       | ()                                     |
|     |                    | STATE OF ODISHA                           |                          | //                                     |
| 198 | CRLMP/0001725/2023 | BISHNUPAD SAHOO                           | PRAFULLA KUMAR KAR       | / /0                                   |
|     |                    | VS  | VS                       | ()                                     |
|     |                    | STATE OF ODISHA                           |                          | //                                     |
| 199 | CRLMP/0001726/2023 | RAMANI BISWAL                             | PRAFULLA KUMAR KAR       | / /0                                   |
|     |                    | VS  | VS                       | ()                                     |
|     |                    | STATE OF ODISHA                           |                          | //                                     |
| 200 | CRLMP/0001727/2023 | LALIT MOHAN MANGARAJ                      | JYOTIRMAYA SAHOO         | / /0                                   |
|     |                    | VS  | VS                       | ()                                     |
|     |                    | STATE OF ODISHA                           |                          | //                                     |
| 201 | CRLMP/0001728/2023 | SABITARANI NAYAK @ SABITA NAYAK           | MRUGANKA MAULI PATNAIK   | / /0                                   |
|     |                    | VS  | VS                       | ()                                     |
|     |                    | COMMISSIONER OF POLICE, BHUBANESWAR       |                          | //                                     |
| 202 | CRLMP/0001729/2023 | SUKADEBA BEHERA                           | PABITRA KUMAR BEHERA     | / /0                                   |
|     |                    | VS  | VS                       | ()                                     |
|     |                    | STATE OF ODISHA                           |                          | //                                     |
| 203 | CRLMP/0001730/2023 | SABITA SAHOO                              | RAMESH CHANDRA BEHERA    | / /0                                   |
|     |                    | VS  | VS                       | ()                                     |
|     |                    | STATE OF ODISHA                           |                          | //                                     |
| 204 | CRLMP/0001731/2023 | BALARAM DASH                              | AMIT PRASAD BOSE         | / /0                                   |
|     |                    | VS  | VS                       | JUDGE, FAMILY COURT, BARGARH(Bargarh ) |

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/08/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE                               |
|-----|---------------------|---|-----------------------------|--|
| 205 | CRLMP/0001732/2023  | SUCHISMITA DASH<br>MINATI KUMARI PRADHAN<br>VS                                  | SOUMYA MISHRA<br>VS         | CMC/0000054/2022<br>/ /0<br>()                         |
| 206 | CRLMP/0001733/2023  | JITEN KUMAR DALAI<br>BIRENDRA KUMAR BISWAL<br>VS                                | BYOMAKESH TRIPATHY<br>VS    | //<br>/ /0<br>()                                       |
| 207 | CRLMP/0001734/2023  | STATE OF ODISHA<br>UPENDRA LENKA<br>VS  | AMBIKA PRASAD RAY<br>VS     | //<br>/ /0<br>()                                       |
| 208 | CRLMP/0001735/2023  | STATE OF ODISHA<br>JAYANTI KAR<br>VS  | MANAS KUMAR CHAND<br>VS     | //<br>/ /0<br>()                                       |
| 209 | CRLMP/0001736/2023  | STATE OF ODISHA<br>JYOTIRANJAN SAHOO<br>VS                                      | RAKESH KUMAR ROUSTRAY<br>VS | //<br>/ /0<br>()                                       |
| 210 | CRLMP/0001737/2023  | STATE OF ODISHA<br>SIBAPRASAD DASH<br>VS  | ASISH KUMAR RAY<br>VS       | //<br>/ /0<br>()                                       |
| 211 | CRLREV/0000456/2023 | STATE OF ODISHA<br>PRAKASH BAID<br>VS   | CHITTA RANJAN LENKA<br>VS   | //<br>CYBER CRIME AND ECONOMIC OFFENCE /18 /2023<br>() |
| 212 | CRLREV/0000457/2023 | STATE OF ODISHA<br>SUJAN KUMAR SAHU<br>VS                                       | SAROJ KUMAR DASH<br>VS      | //<br>KORAPUT VIGILANCE /18 /2021<br>()                |
| 213 | CRLREV/0000458/2023 | STATE OF ODISHA(VIG.)<br>HARIOM HARITASH<br>VS                                  | BISWAJIT NAYAK<br>VS        | //<br>/ /0<br>()                                       |
| 214 | EXP/0000009/2023    | STATE OF ODISHA<br>DR. RANJANA NONHARE<br>VS                                    | DIGAMBARA MISHRA<br>VS      | //<br>/ /0<br>()                                       |
| 215 | FAO/0000400/2023    | STATE OF ODISHA<br>D.M., M/S. NATIONAL INSURANCE CO.LTD.<br>VS<br>SK. SABIR ALI | PRAKASH KUMAR MOHANTY<br>VS | //<br>/ /0<br>()                                       |

**ORISSA HIGH COURT****FILING REPORT AS ON :29/08/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>                                   |
|-----------|---------------------|---|---------------------------------|---|
| 216       | FAO/0000401/2023    | MANGALU CHHATAR<br>VS<br>STATE OF ODISHA  | SATYAJIT SAMAL<br>VS            | //<br>0<br>//   |
| 217       | FAO/0000402/2023    | MD. ARBAZ ALAM<br>VS<br>MD. KAMRA ALAM  | SURYAKANTA DASH<br>VS           | //<br>0<br>//   |
| 218       | MATA/0000292/2023   | BHUBANESWAR DEHURY<br>VS<br>BHAGYASHREE DEHURY                                  | SAUMYA RANJAN PRADHAN<br>VS     | //<br>0<br>//   |
| 219       | MATA/0000293/2023   | KHAGENDRA SETHI<br>VS<br>ANUPAMA SETHI  | SUMITRA MOHANTY<br>VS           | //<br>0<br>//   |
| 220       | MATA/0000294/2023   | PRAVAT KUMAR SAHOO<br>VS<br>SRADHANJALI SAHOO                                   | PULAKESH MOHANTY<br>VS          | //<br>0<br>//   |
| 221       | MATA/0000295/2023   | SURABHI GOUDA<br>VS<br>NIRMALA PRADHAN  | KURESH PRASAD DASH<br>VS        | //<br>0<br>//   |
| 222       | RPFAM/0000277/2023  | ASHOK MOHANTY @ ASHOK KUMAR MOHANTY<br>VS<br>SARITARANI MOHANTY @ RITA TRIPATHY | MAHES DAS<br>VS                 | //<br>0<br>//   |
| 223       | RPFAM/0000278/2023  | NIBEDITA@NIVEDITA SAHOO<br>VS<br>BIBHUTI BHUSAN SAHOO                           | ASHWINI KUMAR MISHRA<br>VS      | //<br>JUDGE FAMILY COURT,BHUBANESWAR(Khordha )<br>CP/0000185/2017 |
| 224       | RPFAM/0000279/2023  | GOKULA DHARAI<br>VS<br>RUKUNI KAUDI   | MANAS RANJAN KHATUA<br>VS       | //<br>0<br>//   |
| 225       | RPFAM/0000280/2023  | MADHUSUDAN KAR<br>VS<br>NAMITA KAR  | UDIT RANJAN JENA<br>VS          | //<br>0<br>//   |
| 226       | TRP(C)/0000279/2023 | MAMATA SAHU<br>VS<br>SUBRAT KUMAR SAHU  | BISWAJIT MOHAPATRA<br>VS        | //<br>0<br>//   |
| 227       | TRPCRL/0000077/2023 | CHITA RANJAN PATRA  | GYANALOKA MOHANTY               | BALLIGUDA /10 /2008   |

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/08/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL                       | COUNSEL FOR PETNR./APPEL   | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|----------------------------|--------------------------|
|     |                    | VS   | VS                         | ()                       |
| 228 | TRPCRL/000078/2023 | STATE OF ODISHA<br>DEBADUTTA BEHERA        | SUSANTA KUMAR BARAL        | //<br>/0                 |
|     |                    | VS   | VS                         | ()                       |
| 229 | TRPCRL/000079/2023 | ITISHREE BEHERA<br>JYOTIRANJAN JENA        | ANJAN KUMAR BISWAL         | //<br>/0                 |
|     |                    | VS   | VS                         | ()                       |
| 230 | TRPCRL/000080/2023 | MINAKSHI PARIDA<br>SUBHASHMITA BALIARSINGH | SAROJ KUMAR DASH           | //<br>/0                 |
|     |                    | VS   | VS                         | ()                       |
| 231 | WA/0002181/2023    | STATE OF ODISHA<br>STATE OF ODISHA         | AMIYA KUMAR MISHRA,A.G.A   | //<br>/0                 |
|     |                    | VS   | VS                         | ()                       |
| 232 | WA/0002182/2023    | NILADRI MOHAN BARIK<br>STATE OF ODISHA     | AMIYA KUMAR MISHRA,A.G.A   | //<br>/0                 |
|     |                    | VS   | VS                         | ()                       |
| 233 | WA/0002183/2023    | BRAMHANANDA SWAIN<br>STATE OF ODISHA       | SHAKTI PRASAD PANDA,A.G.A  | //<br>/0                 |
|     |                    | VS   | VS                         | ()                       |
| 234 | WA/0002184/2023    | JAYAKRUSHNA PADHI<br>STATE OF ODISHA       | AMIYA KUMAR MISHRA, A.G.A. | //<br>/0                 |
|     |                    | VS   | VS                         | ()                       |
| 235 | WA/0002185/2023    | ANANTA KUMAR ROUL<br>STATE OF ODISHA       | AMIYA KUMAR MISHRA,A.G.A   | //<br>/0                 |
|     |                    | VS   | VS                         | ()                       |
| 236 | WA/0002186/2023    | RANJIT KUMAR NAYAK<br>STATE OF ODISHA      | AMIYA KUMAR MISHRA,A.G.A   | //<br>/0                 |
|     |                    | VS   | VS                         | ()                       |
| 237 | WA/0002187/2023    | CHAITANYA SAHOO<br>STATE OF ODISHA         | KARUNANKAR DAS, A.S.C.     | //<br>/0                 |
|     |                    | VS   | VS                         | ()                       |
| 238 | WA/0002188/2023    | SURYAMANI PRADHAN<br>STATE OF ODISHA       | KARUNAKAR DAS, A.S.C.      | //<br>/0                 |
|     |                    | VS   | VS                         | ()                       |

**ORISSA HIGH COURT****FILING REPORT AS ON :29/08/2023**

| <b>SL</b> | <b>FILING NO</b> | <b>NAME OF PETNR./APPEL</b>                         | <b>COUNSEL FOR PETNR./APPEL</b>       | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|------------------|---|---------------------------------------|---------------------------------|
| 239       | WA/0002189/2023  | CHIRANJIBI JAYASINGH<br>STATE OF ODISHA<br>VS       | TARUN PATNAIK, A.S.C.<br>VS           | //<br>//<br>()                  |
| 240       | WA/0002190/2023  | RATIKANTA ROUT<br>STATE OF ODISHA<br>VS             | SASWAT DAS,A.G.A<br>VS                | //<br>//<br>()                  |
| 241       | WA/0002191/2023  | SITAKANTA BEHERA<br>STATE OF ODISHA<br>VS           | MALAYA KETAN BALABANTARAY,A.G.A<br>VS | //<br>//<br>()                  |
| 242       | WA/0002192/2023  | SUDHIR RANJAN PATEL<br>STATE OF ODISHA<br>VS        | SASWAT DAS,A.G.A<br>VS                | //<br>//<br>()                  |
| 243       | WA/0002193/2023  | BHAGABAN NAYAK<br>STATE OF ODISHA<br>VS             | PRAVAT KUMAR MUDULI,A.G.A<br>VS       | //<br>//<br>()                  |
| 244       | WA/0002194/2023  | SRIKANTA ROUTRAY<br>STATE OF ODISHA<br>VS           | MALAYA KETAN BALABANTARAY,A.G.A<br>VS | //<br>//<br>()                  |
| 245       | WA/0002195/2023  | KHATUA MALLICK<br>STATE OF ODISHA<br>VS             | TARUN PATNAIK,A.S.C<br>VS             | //<br>//<br>()                  |
| 246       | WA/0002196/2023  | NITYANANDA ROUT<br>STATE OF ODISHA<br>VS            | SASWAT DAS, A.G.A.<br>VS              | //<br>//<br>()                  |
| 247       | WA/0002197/2023  | MANORANJAN BARIK<br>STATE OF ODISHA<br>VS           | TARUN PATNAIK,A.S.C<br>VS             | //<br>//<br>()                  |
| 248       | WA/0002198/2023  | KASHINATH SWAIN<br>STTAE OF ODISHA<br>VS            | KARUNAKAR DAS, A.S.C.<br>VS           | //<br>//<br>()                  |
| 249       | WA/0002199/2023  | DUSHMANTA KUMAR PATTANAIAK<br>STATE OF ODISHA<br>VS | Y.S.P. BABU,A.G.A<br>VS               | //<br>//<br>()                  |
|           |                  | ASHOK KUMAR PRADHAN                                 |                                       | //                              |

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/08/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL     | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|------------------------------|--------------------------|
| 250 | WA/0002200/2023    | Principal Secretary Of Agriculture And Farmers Empowerment<br>VS<br>Pravakar Das | Kundan Das<br>VS             | //<br>0<br>//            |
| 251 | WA/0002201/2023    | STATE OF ODISHA<br>VS<br>BIJAYA KUMAR PARIDA                                     | TARUN PATNAIK, A.S.C.<br>VS  | //<br>0<br>//            |
| 252 | WA/0002202/2023    | PRAVAT KUMAR MAJHI<br>VS<br>THE TAHASILDAR, TIRTOL                               | GOKULANANDA PADHI<br>VS      | //<br>0<br>//            |
| 253 | WP(C)/0028276/2023 | SK. JAMAL MAHAMMED<br>VS<br>STATE OF ODISHA                                      | KARUNAKAR NAYAK<br>VS        | //<br>0<br>//            |
| 254 | WP(C)/0028277/2023 | ANIL KUMAR DAS<br>VS<br>STATE OF ODISHA  | BISWAJIT NAYAK<br>VS         | //<br>0<br>//            |
| 255 | WP(C)/0028278/2023 | ANITA SAHOO<br>VS<br>STATE OF ODISHA   | KUNAL KUMAR SWAIN<br>VS      | //<br>0<br>//            |
| 256 | WP(C)/0028279/2023 | PRAVAKAR NAYAK<br>VS<br>STATE OF ODISHA  | SARAT CHANDRA BARIK<br>VS    | //<br>0<br>//            |
| 257 | WP(C)/0028280/2023 | BIJAYLAXMI MOHANTY<br>VS<br>STATE OF ODISHA                                      | PRAVAT KUMAR PANDA<br>VS     | //<br>0<br>//            |
| 258 | WP(C)/0028281/2023 | SRIKANTA KUMAR NAYAK<br>VS<br>THE COMMNR. COMMERCIAL TAX AND GST, ODISHA         | ANUP NARAYAN MOHANTY<br>VS   | //<br>0<br>//            |
| 259 | WP(C)/0028282/2023 | JYOSHNA RANI BEHERA<br>VS<br>COLLECTOR, ANGUL                                    | DEBENDRA KUMAR SAHOO 1<br>VS | //<br>0<br>//            |
| 260 | WP(C)/0028283/2023 | SUBRAT KUMAR PANIGRAHI<br>VS<br>STATE OF ODISHA                                  | PRAVAT KUMAR PANDA<br>VS     | //<br>0<br>//            |
| 261 | WP(C)/0028284/2023 | SK. RAFIRUDDIN   | RAMESH CHANDRA OJHA          | //                       |

**ORISSA HIGH COURT****FILING REPORT AS ON :29/08/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                            | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 262       | WP(C)/0028285/2023 | PUSPANJALI ACHARYA                                     | PRABODHA CHANDRA NAYAK          | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | THE COMMNR.OF C.T. AND G.S.T., ODISHA                  |                                 | //                              |
| 263       | WP(C)/0028286/2023 | BASANTA KUMAR BEHERA                                   | PRAVAT KUMAR PANDA              | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 264       | WP(C)/0028287/2023 | SANTANU KUMAR MALLIK                                   | RAMESH CHANDRA OJHA             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 265       | WP(C)/0028288/2023 | PUSPANJALI ACHARYA                                     | PRABODHA CHANDRA NAYAK          | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | THE COMMNR. OF C.T. AND G.S.T., ODISHA                 |                                 | //                              |
| 266       | WP(C)/0028289/2023 | SARMISTA SAHU  | SUSANTA KUMAR LENKA             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 267       | WP(C)/0028290/2023 | DR. ANUP PATTANAIAK                                    | UMAKANT SAHOO                   | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 268       | WP(C)/0028291/2023 | PUSPANJALI ACHARYA                                     | PRABODHA CHANDRA NAYAK          | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | THE COMMNR. OF C.T. AND G.S.T., ODISHA                 |                                 | //                              |
| 269       | WP(C)/0028292/2023 | M/S. MANORAMA CONSTRUCTION, NAYAPALLI                  | PARSURAM MOHAPATRA              | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | PRINCIPAL SECY. CUM CHAIRMAN, IDCO INDUSTRY DEPT. BBSR |                                 | //                              |
| 270       | WP(C)/0028293/2023 | NARAYAN CHANDRA DHALASAMANTA                           | SADASIVA PATRA                  | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | THE UNION OF INDIA                                     |                                 | //                              |
| 271       | WP(C)/0028294/2023 | PUSPANJALI ACHARYA                                     | PRABODHA CHANDRA NAYAK          | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | THE COMMNR. OF C.T. AND G.S.T., ODISHA                 |                                 | //                              |
| 272       | WP(C)/0028295/2023 | SANDEEP CHANDAK  | SATYA SMRUTI MOHANTY            | //                              |
|           |                    | VS   | VS                              | 0                               |



## ORISSA HIGH COURT

**FILING REPORT AS ON :29/08/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL     | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|------------------------------|--------------------------|
| 273 | WP(C)/0028296/2023 | STATE OF ODISHA<br>M/S URMILA AUTOMOBILES, BALASORE<br>VS                        | PRABODHA CHANDRA NAYAK<br>VS | //<br>//<br>()           |
| 274 | WP(C)/0028297/2023 | THE COMMNR. OF C.T. AND G.S.T., ODISHA<br>BIJAYA KANTA SA<br>VS                  | NIRANJAN MAHARANA<br>VS      | //<br>//<br>()           |
| 275 | WP(C)/0028298/2023 | STATE OF ODISHA<br>BIJAY MOHARANA<br>VS  | BIREN SANKAR TRIPATHY<br>VS  | //<br>//<br>()           |
| 276 | WP(C)/0028299/2023 | STATE OF ODISHA<br>PRAMILA BEHERA<br>VS  | BISWA RANJAN DAS<br>VS       | //<br>//<br>()           |
| 277 | WP(C)/0028300/2023 | THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM<br>JNANA RANJAN DAS<br>VS | DURGA PRASAD DHAL<br>VS      | //<br>//<br>()           |
| 278 | WP(C)/0028301/2023 | STATE OF ODISHA<br>JULI KISHAN<br>VS   | RABI NARAYAN BEHERA<br>VS    | //<br>//<br>()           |
| 279 | WP(C)/0028302/2023 | STATE OF ODISHA<br>SAROJINI SWAIN<br>VS  | SIDHARTHA DAS<br>VS          | //<br>//<br>()           |
| 280 | WP(C)/0028303/2023 | STATE OF ODISHA<br>AHAMMAD KHAN<br>VS  | BRAJA MOHAN SARANGI<br>VS    | //<br>//<br>()           |
| 281 | WP(C)/0028304/2023 | STATE OF ODISHA<br>SK. ABDUL GAFAR @ SK. ABDUL GAFUR<br>VS                       | BIRENDRA KUMAR PARDHI<br>VS  | //<br>//<br>()           |
| 282 | WP(C)/0028305/2023 | STATE OF ODISHA<br>CHANDAN MOHAPATRA<br>VS                                       | ASWINI MOHANTY<br>VS         | //<br>//<br>()           |
| 283 | WP(C)/0028306/2023 | STATE OF ODISHA<br>NILAMANI PRUSTY<br>VS   | BRAJA MOHAN SARANGI<br>VS    | //<br>//<br>()           |
|     |                    | STATE OF ODISHA  |                              | //                       |

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/08/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------------|--------------------------|
| 284 | WP(C)/0028307/2023 | DR. SOMANATH SETHI<br>VS<br>STATE OF ODISHA                           | DR. JITENDRA KUMAR LENKA<br>VS | //<br>0<br>//            |
| 285 | WP(C)/0028308/2023 | SURENDRA PARIDA<br>VS<br>STATE OF ODISHA                              | BRAJA MOHAN SARANGI<br>VS      | //<br>0<br>//            |
| 286 | WP(C)/0028309/2023 | PRADIP CHANDRA DAS<br>VS<br>STATE OF ODISHA                           | BISWAMBAR MOHANTY<br>VS        | //<br>0<br>//            |
| 287 | WP(C)/0028310/2023 | NARAYAN BEHERA @ PAGAL<br>VS<br>STATE OF ODISHA                       | ASMIYA RANJAN MAJHI<br>VS      | //<br>0<br>//            |
| 288 | WP(C)/0028311/2023 | RAJESWARI KISAN<br>VS<br>STATE OF ODISHA                              | HIMANSU SEKHAR SATAPATHY<br>VS | //<br>0<br>//            |
| 289 | WP(C)/0028312/2023 | CHANDRAKANTA PAIKARAY<br>VS<br>STATE OF ODISHA                        | BRAJA MOHAN SARANGI<br>VS      | //<br>0<br>//            |
| 290 | WP(C)/0028313/2023 | MANORANJAN NAIK<br>VS<br>CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK | BRAJA MOHAN SARANGI<br>VS      | //<br>0<br>//            |
| 291 | WP(C)/0028314/2023 | AHALYA NAYAK<br>VS<br>THE CHIEF POST MASTER GENERAL, GPO, BBSR        | AMIT KUMAR NATH<br>VS          | //<br>0<br>//            |
| 292 | WP(C)/0028315/2023 | MANORANJAN NAIK<br>VS<br>CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK | BRAJA MOHAN SARANGI<br>VS      | //<br>0<br>//            |
| 293 | WP(C)/0028316/2023 | PRADIP KUMAR PANDA<br>VS<br>STATE OF ODISHA                           | NIRANJAN PANDA (1)<br>VS       | //<br>0<br>//            |
| 294 | WP(C)/0028317/2023 | MANORANJAN NAIK<br>VS<br>CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK | BRAJA MOHAN SARANGI<br>VS      | //<br>0<br>//            |
| 295 | WP(C)/0028318/2023 | SADASIBA NAYAK  | BRAJA MOHAN SARANGI            | //                       |

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|           |                    | VS   | VS                              | 0                               |
| 296       | WP(C)/0028319/2023 | R.T.O., BBSR<br>SUDARSAN DAS   | DR. BINOD KUMAR MISHRA          | //                              |
|           |                    | VS   | VS                              | 0                               |
| 297       | WP(C)/0028320/2023 | STATE OF ODISHA<br>INDIAN OVERSEAS BANK, GANJAM  | AUROVINDA MOHANTY               | //                              |
|           |                    | VS   | VS                              | 0                               |
| 298       | WP(C)/0028321/2023 | THE GOVT. OF INDIA<br>SUMITRA BISWAL   | BRAJA MOHAN SARANGI             | //                              |
|           |                    | VS   | VS                              | 0                               |
| 299       | WP(C)/0028322/2023 | BHASKAR BISWAL<br>CH. SREELATHA  | AUROVINDA MOHANTY               | //                              |
|           |                    | VS   | VS                              | 0                               |
| 300       | WP(C)/0028323/2023 | THE CENTRAL REGISTRAR OF COOPERATIVE SOCIETY, NEW DELHI<br>GITANJALI MISHRA                        | SWAYAMJIT ROUT                  | //                              |
|           |                    | VS   | VS                              | 0                               |
| 301       | WP(C)/0028324/2023 | DHENKANAL MUNICIPALITY<br>BAIKUNTHA BIHARI DASH  | RANJIT MOHANTY                  | //                              |
|           |                    | VS   | VS                              | 0                               |
| 302       | WP(C)/0028325/2023 | THE B.M.-CUM-BRANCH-IN-CHARGE, S.E., S.E.C AND EAST COAST RAILWAYS EMPLOYEES<br>SANAT KUMAR BEHERA | JAJATI KESHARI KHUNTIA          | //                              |
|           |                    | VS   | VS                              | 0                               |
| 303       | WP(C)/0028326/2023 | UNION OF INDIA<br>V.SUJATA   | AUROVINDA MOHANTY               | //                              |
|           |                    | VS   | VS                              | 0                               |
| 304       | WP(C)/0028327/2023 | THE CENTRAL REGISTRAR OF COOPERATIVE SOCIETY, NEW DELHI<br>ANANDA BHOI                             | KEDAR KUMAR DASH                | //                              |
|           |                    | VS   | VS                              | 0                               |
| 305       | WP(C)/0028328/2023 | STATE OF ODISHA<br>A. SUBHADRA   | AUROVINDA MOHANTY               | //                              |
|           |                    | VS   | VS                              | 0                               |
| 306       | WP(C)/0028329/2023 | THE CENTRAL REGISTRAR OF COOPERATIVE SOCIETY, NEW DELHI<br>SAPHALYA KUMAR MALLICK                  | TUSAR KUMAR MISHRA              | //                              |
|           |                    | VS   | VS                              | 0                               |

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| 307       | WP(C)/0028330/2023 | SALMA PRADHAN @ LIZA PRADHAN<br>BISWASEN BEHERA<br>VS<br>STATE OF ODISHA                                | BAIJAYANTI MOHANTY<br>VS        | //<br>//<br>0<br>//             |
| 308       | WP(C)/0028331/2023 | RAHAS BIHARI MOHANTY<br>VS<br>B.M., THE URBAN CO OPERATIVE BANK LTD., CUTTACK                           | ANJAN KUMAR BISWAL<br>VS        | //<br>0<br>//                   |
| 309       | WP(C)/0028332/2023 | BHARATI MANDAL @ DAS<br>VS<br>UTTAM KUMAR DAS   | DIPTI RANJAN SWAIN<br>VS        | //<br>0<br>//                   |
| 310       | WP(C)/0028333/2023 | SARAT KUMAR ROUT<br>VS<br>STATE OF ODISHA   | PRABODHA CHANDRA NAYAK<br>VS    | //<br>0<br>//                   |
| 311       | WP(C)/0028334/2023 | DR. CHOUDHURY JASMINE MOHAPATRA<br>VS<br>STATE OF ODISHA  | AVIJIT MISHRA<br>VS             | //<br>0<br>//                   |
| 312       | WP(C)/0028335/2023 | CHINMAYEE PRAVA KAR<br>VS<br>COMMNR., NOVODAYA VIDYALAYA SAMITI, UTTAR PRADESH                          | HARA PRASAD RATH<br>VS          | //<br>0<br>//                   |
| 313       | WP(C)/0028336/2023 | REKHA SINGHAL<br>VS<br>STATE OF ODISHA  | SASWAT KUMAR ACHARYA<br>VS      | //<br>0<br>//                   |
| 314       | WP(C)/0028337/2023 | BINODINI SAHOO<br>VS<br>THE TAHASILDAR, CUTTACK   | KANANBALA ROY CHOUDHURY<br>VS   | //<br>0<br>//                   |
| 315       | WP(C)/0028338/2023 | JUDHISTHIRA SAHOO<br>VS<br>MANAGING DIRECTOR, ODISHA STATE CO OPERATIVE MILK PRODUCERS FEDERATION, BBSR | SHASHI BHUSAN JENA<br>VS        | //<br>0<br>//                   |
| 316       | WP(C)/0028339/2023 | BHARAT BHUSAN PANDA<br>VS<br>STATE OF ODISHA  | SUBHAM AGRAWAL<br>VS            | //<br>0<br>//                   |
| 317       | WP(C)/0028340/2023 | GOKUL CHANDRA PRADHAN<br>VS<br>STATE OF ODISHA  | HARA PRASAD RATH<br>VS          | //<br>0<br>//                   |

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| 318       | WP(C)/0028341/2023 | UMA CHARAN PRADHAN<br>VS<br>STATE OF ODISHA  | SURENDRA KUMAR SAHOO<br>VS      | //<br>0<br>//                   |
| 319       | WP(C)/0028342/2023 | BHIMSEN AGRAWAL<br>VS<br>STATE OF ODISHA   | SUBHAM AGRAWAL<br>VS            | //<br>0<br>//                   |
| 320       | WP(C)/0028343/2023 | JAGNYA NARAYAN PADHY<br>VS<br>STATE OF ODISHA  | SURENDRA KUMAR SAHOO<br>VS      | //<br>0<br>//                   |
| 321       | WP(C)/0028344/2023 | LAXMIDHAR BARIK<br>VS<br>STATE OF ODISHA   | RABI NARAYAN PANDA<br>VS        | //<br>0<br>//                   |
| 322       | WP(C)/0028345/2023 | TRUPTI MOHANTY<br>VS<br>STATE OF ODISHA  | SARADA PRASANNA SARANGI<br>VS   | //<br>0<br>//                   |
| 323       | WP(C)/0028346/2023 | SURESH KUMAR SAHU<br>VS<br>STATE OF ODISHA   | RAJENDRA KUMAR MUND<br>VS       | //<br>0<br>//                   |
| 324       | WP(C)/0028347/2023 | DHULESWAR RANBIDA<br>VS<br>STATE OF ODISHA   | SUDHIR KUMAR MALLICK<br>VS      | //<br>0<br>//                   |
| 325       | WP(C)/0028348/2023 | BHAGABATA GOSWAMI BIJE, KANTAUPERSAHI<br>VS<br>ADDL. COMMNR. CUM JOINT COMMNR. CONSOLIDATION AND SETTLEMENT, CUTTACK | BIJAYA KUMAR PARIDA<br>VS       | //<br>0<br>//                   |
| 326       | WP(C)/0028349/2023 | URMILA MISHRA<br>VS<br>STATE OF ODISHA   | MUKESH PANDA<br>VS              | //<br>0<br>//                   |
| 327       | WP(C)/0028350/2023 | BADAKULU SARA PATRA<br>VS<br>STATE OF ODISHA   | SURENDRA KUMAR SAHOO<br>VS      | //<br>0<br>//                   |
| 328       | WP(C)/0028351/2023 | PRAGNYA PARIMITA PRADHAN<br>VS<br>STATE OF ODISHA  | MANOJ KUMAR MISHRA<br>VS        | //<br>0<br>//                   |
| 329       | WP(C)/0028352/2023 | AMIYA KUMAR JENA   | SURENDRA KUMAR SAHOO            | //                              |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 330       | WP(C)/0028353/2023 | PRASANN KUMAR BISWAL  | SURENDRA KUMAR SAHOO            | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 331       | WP(C)/0028354/2023 | RANJAN KUMAR MAHAKUD  | SURENDRA KUMAR SAHOO            | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 332       | WP(C)/0028355/2023 | RABINDRANATH SAMAL  | SURENDRA KUMAR SAHOO            | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 333       | WP(C)/0028356/2023 | ROHITA SWAIN  | SURENDRA KUMAR SAHOO            | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 334       | WP(C)/0028357/2023 | BISWA RANJAN BISOYI   | SURENDRA KUMAR SAHOO            | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 335       | WP(C)/0028358/2023 | CHAPALA BEHERA  | RANJAN KUMAR NAYAK              | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 336       | WP(C)/0028359/2023 | CHANDRA SEKHAR RATH   | SURENDRA KUMAR SAHOO            | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 337       | WP(C)/0028360/2023 | BANADURGA THAKURANI, TOTASAH  | BIJAYA KUMAR PARIDA -2          | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | ADDL. COMMNR. CUM JOINT COMMNR. CONSOLIDATION AND SETTLEMENT, CUTTACK |                                 | //                              |
| 338       | WP(C)/0028361/2023 | KEDAR NATH SAHOO  | BIJAY KUMAR MOHANTY             | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | TAHASILDAR, DHARMASALA (JENAPUR)                                      |                                 | //                              |
| 339       | WP(C)/0028362/2023 | NARASINGHA MALLIK   | BIJAYA KUMAR SAHOO              | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | PRINCIPAL SECY., TO THE GOVT. OF ODISHA, BBSR                         |                                 | //                              |
| 340       | WP(C)/0028363/2023 | BULU DALAI  | SURENDRA KUMAR SAHOO            | //                              |
|           |                    | VS  | VS                              | 0                               |

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| 341       | WP(C)/0028364/2023 | STATE OF ODISHA<br>EMPRITI DUTTA<br>VS   | MANOJ KUMAR MISHRA<br>VS        | //<br>//<br>()                  |
| 342       | WP(C)/0028365/2023 | STATE OF ODISHA<br>NILLI KUMARI BHOLA<br>VS                                      | DEEPALI MAHAPATRA<br>VS         | //<br>//<br>()                  |
| 343       | WP(C)/0028366/2023 | STATE OF ODISHA<br>RANJAN KUMAR JENA<br>VS                                       | SURENDRA KUMAR SAHOO<br>VS      | //<br>//<br>()                  |
| 344       | WP(C)/0028367/2023 | STATE OF ODISHA<br>ANURAG PATTANAYAK<br>VS                                       | PRIYA RANJAN SINGH<br>VS        | //<br>//<br>()                  |
| 345       | WP(C)/0028368/2023 | STATE OF ODISHA<br>SHUBHRAJYOTI MOHANTA<br>VS                                    | ARJEET MISHRA<br>VS             | //<br>//<br>()                  |
| 346       | WP(C)/0028369/2023 | THE COLLECTOR, MAYURBHANJ<br>BABULAL SWAIN<br>VS                                 | SURENDRA KUMAR SAHOO<br>VS      | //<br>//<br>()                  |
| 347       | WP(C)/0028370/2023 | STATE OF ODISHA<br>KAILASHPATI DAS<br>VS   | SURENDRA KUMAR SAHOO<br>VS      | //<br>//<br>()                  |
| 348       | WP(C)/0028371/2023 | STATE OF ODISHA<br>MADAN MOHAN PRADHAN<br>VS                                     | ASHOK KUMAR MOHANTY<br>VS       | //<br>//<br>()                  |
| 349       | WP(C)/0028372/2023 | JOINT COMMISSIONER OF SALES TAX, CT AND GST, ANGUL<br>MAHENDRA KUMAR MEHER<br>VS | KRISHNA CHANDRA SAHU<br>VS      | //<br>//<br>()                  |
| 350       | WP(C)/0028373/2023 | STATE OF ODISHA<br>RABINDRANATH MUNI<br>VS                                       | MANAS PATI<br>VS                | //<br>//<br>()                  |
| 351       | WP(C)/0028374/2023 | STATE OF ODISHA<br>RAJIB MALLICK<br>VS<br>STATE OF ODISHA                        | PRATAP KUMAR BEHERA<br>VS       | //<br>//<br>()<br>//            |

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| 352       | WP(C)/0028375/2023 | AJAYA NAYAK<br>VS<br>ODISHA STAFF SELECTION COMMISSION                   | SAMEER KUMAR DAS<br>VS<br>M/S. SANJIB SWAIN,A.MISHRA,S.SWAIN   | //<br>0<br>//                   |
| 353       | WP(C)/0028376/2023 | SUSANTA KUMAR PRADHAN<br>VS<br>STATE OF ODISHA                           | ARABINDA TRIPATHY<br>VS<br>STATE OF ODISHA   | //<br>0<br>//                   |
| 354       | WP(C)/0028377/2023 | BABITA HOTA<br>VS<br>STATE CHIEF INFORMATION COMMISSIONER, ODISHA        | SAMEER KUMAR DAS<br>VS<br>STATE CHIEF INFORMATION COMMISSIONER, ODISHA                               | //<br>0<br>//                   |
| 355       | WP(C)/0028378/2023 | SADASIBA NAIK<br>VS<br>STATE OF ODISHA                                   | BHAWANI SANKAR PANIGRAHI<br>VS<br>STATE OF ODISHA  | //<br>0<br>//                   |
| 356       | WP(C)/0028379/2023 | SAMA GANDA<br>VS<br>STATE OF ODISHA                                      | MANOJ KUMAR PATI<br>VS<br>STATE OF ODISHA  | //<br>0<br>//                   |
| 357       | WP(C)/0028380/2023 | JAYANTA KUMAR MISHRA<br>VS<br>STATE OF ODISHA                            | BHAWANI SANKAR PANIGRAHI<br>VS<br>STATE OF ODISHA  | //<br>0<br>//                   |
| 358       | WP(C)/0028381/2023 | KESHAB CHANDRA ROUT<br>VS<br>STATE OF ODISHA                             | RABI NARAYAN BEHERA<br>VS<br>STATE OF ODISHA   | //<br>0<br>//                   |
| 359       | WP(C)/0028382/2023 | SAKUNTALA BARAL<br>VS<br>STATE OF ODISHA                                 | BHAGABAN MOHANTY<br>VS<br>STATE OF ODISHA  | //<br>0<br>//                   |
| 360       | WP(C)/0028383/2023 | SHIVA PRASAD BEHERA<br>VS<br>STATE OF ODISHA                             | BANSHIDHAR SATAPATHY<br>VS<br>STATE OF ODISHA  | //<br>0<br>//                   |
| 361       | WP(C)/0028384/2023 | RUCHIPURNA JENA<br>VS<br>STATE OF ODISHA                                 | BHAGABAN MOHANTY<br>VS<br>STATE OF ODISHA  | //<br>0<br>//                   |
| 362       | WP(C)/0028385/2023 | MAHITOSH MIRDHA<br>VS<br>TAHASILDAR, MAHAKALAPARA                        | LAMBODAR PRADHAN<br>VS<br>TAHASILDAR, MAHAKALAPARA   | //<br>0<br>//                   |
| 363       | WP(C)/0028386/2023 | CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE, ANANDPUR, BIRSA, JHARSUGUDA | ANAND KISHOR SWAIN<br>VS<br>CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE, ANANDPUR, BIRSA, JHARSUGUDA | //<br>0<br>//                   |



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|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
| 364 | WP(C)/0028387/2023 | BIDU BHUSAN HARICHANDAN,<br>M/S MANORAMA PROPERTIES PVT. LTD., BBSR            | SHIVSANKAR MOHANTY       | //                       |
|     |                    | VS   | VS                       | 0                        |
| 365 | WP(C)/0028388/2023 | STATE OF ODISHA<br>NIRMAL KUMAR SAHOO  | DEBENDRA KUMAR SAHOO (1) | //                       |
|     |                    | VS   | VS                       | 0                        |
| 366 | WP(C)/0028389/2023 | REVENUE DIVISIONAL COMMNR. SAMBALPUR<br>LAXMIKANTA PATRA                       | BIVUDATTA CHALAN         | //                       |
|     |                    | VS   | VS                       | 0                        |
| 367 | WP(C)/0028390/2023 | STATE OF ODISHA<br>SANJEETA MUND   | BIVUDATTA CHALAN         | //                       |
|     |                    | VS   | VS                       | 0                        |
| 368 | WP(C)/0028391/2023 | STATE OF ODISHA<br>RABI CHARAN MISHRA  | GOURI MOHAN RATH         | //                       |
|     |                    | VS   | VS                       | 0                        |
| 369 | WP(C)/0028392/2023 | STATE OF ODISHA<br>JITENDRA KUMAR SAHOO  | DEBENDRA KUMAR SAHOO (1) | //                       |
|     |                    | VS   | VS                       | 0                        |
| 370 | WP(C)/0028393/2023 | COLLECTOR, ANGUL<br>NARASINGH KACHHARIA  | SIBA PRASAD PATRA        | //                       |
|     |                    | VS   | VS                       | 0                        |
| 371 | WP(C)/0028394/2023 | MAHANADI COALFIELDS LTD., SAMBALPUR<br>M/S MANORAMA PROPERTIES PVT. LTD., BBSR | SHIVSANKAR MOHANTY       | //                       |
|     |                    | VS   | VS                       | 0                        |
| 372 | WP(C)/0028395/2023 | STATE OF ODISHA<br>AMAN SHARMA   | TRILOCHAN NANDA          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 373 | WP(C)/0028396/2023 | STATE OF ODISHA<br>JANAKI SWAIN  | PRAFULLA KUMAR KAR       | //                       |
|     |                    | VS   | VS                       | 0                        |
| 374 | WP(C)/0028397/2023 | STATE OF ODISHA<br>M/S MANORAMA PROPERTIES PVT. LTD., BBSR                     | SHIVSANKAR MOHANTY       | //                       |
|     |                    | VS   | VS                       | 0                        |

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| 375       | WP(C)/0028398/2023 | STATE OF ODISHA<br>PURNA CHANDRA JENA<br>VS  | PRASANNA KUMAR SAHOO<br>VS      | //<br>//<br>()                  |
| 376       | WP(C)/0028399/2023 | STATE OF ODISHA<br>RABINDRANATH JENA<br>VS   | PRASANNA KUMAR SAHOO<br>VS      | //<br>//<br>()                  |
| 377       | WP(C)/0028400/2023 | STATE OF ODISHA<br>GAYADHAR BEHERA<br>VS   | PRASANNA KUMAR SAHOO<br>VS      | //<br>//<br>()                  |
| 378       | WP(C)/0028401/2023 | STATE OF ODISHA<br>M/S MANORAMA PROPERTIES PVT. LTD., BBSR<br>VS                   | SHIVSANKAR MOHANTY<br>VS        | //<br>//<br>()                  |
| 379       | WP(C)/0028402/2023 | STATE OF ODISHA<br>PRIYAMBADA BISWAL<br>VS   | SATYABRATA MOHANTY<br>VS        | //<br>//<br>()                  |
| 380       | WP(C)/0028403/2023 | STATE OF ODISHA<br>BIPINI BIHARI SAHOO<br>VS                                       | SARATHI JYOTI MOHANTY<br>VS     | //<br>//<br>()                  |
| 381       | WP(C)/0028404/2023 | STATE OF ODISHA<br>M/S PGS PROJECTS PVT. LTD., PURI<br>VS                          | SHIVSANKAR MOHANTY<br>VS        | //<br>//<br>()                  |
| 382       | WP(C)/0028405/2023 | STATE OF ODISHA<br>KALYANI ENTERPRISES, KEONJHAR<br>VS                             | SUBASH CH PANI<br>VS            | //<br>//<br>()                  |
| 383       | WP(C)/0028406/2023 | STATE OF ODISHA<br>KALYANI ENTERPRISES, JAJPUR<br>VS                               | SUBASH CH PANI<br>VS            | //<br>//<br>()                  |
| 384       | WP(C)/0028407/2023 | STATE OF ODISHA<br>GANESH MANDAL<br>VS   | LAMBODAR PRADHAN<br>VS          | //<br>//<br>()                  |
| 385       | WP(C)/0028408/2023 | TAHASILDAR, MAHAKALAPARA<br>KALYANI ENTERPRISES, KEONJHAR<br>VS<br>STATE OF ODISHA | SUBASH CH PANI<br>VS            | //<br>//<br>()<br>//            |

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| 386       | WP(C)/0028409/2023 | KALYANI ENTERPRISES, JAJPUR<br>VS<br>STATE OF ODISHA             | SUBASH CH PANI<br>VS            | //<br>0<br>//                   |
| 387       | WP(C)/0028410/2023 | ARJUN CHARAN SAHU<br>VS<br>STATE OF ODISHA                       | GYANA RANJAN SETHI<br>VS        | //<br>0<br>//                   |
| 388       | WP(C)/0028411/2023 | SHREE BALAJI ENGICONS LTD., JHARSUGUDA<br>VS<br>STATE OF ODISHA  | BIJAY KUMAR MOHANTY<br>VS       | //<br>0<br>//                   |
| 389       | WP(C)/0028412/2023 | BABURAM MALIK<br>VS<br>STATE OF ODISHA                           | BHASKAR CHANDRA PANDA<br>VS     | //<br>0<br>//                   |
| 390       | WP(C)/0028413/2023 | KIRTANA BIHARI SAHOO<br>VS<br>STATE OF ODISHA                    | SUKANTA KUMAR DALAI<br>VS       | //<br>0<br>//                   |
| 391       | WP(C)/0028414/2023 | M/S PREETAM, BBSR<br>VS<br>UNION OF INDIA                        | ASHIS KUMAR MISHRA<br>VS        | //<br>0<br>//                   |
| 392       | WP(C)/0028415/2023 | LAKSHMAN NAYAK<br>VS<br>STATE OF ODISHA                          | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 393       | WP(C)/0028416/2023 | MANAS KUMAR KAR<br>VS<br>STATE OF ODISHA                         | SUKANTA KUMAR DALAI<br>VS       | //<br>0<br>//                   |
| 394       | WP(C)/0028417/2023 | PRADIPTA KUMAR PARIDA<br>VS<br>STATE OF ODISHA                   | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 395       | WP(C)/0028418/2023 | MALATI BEHERA<br>VS<br>CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE | MAHESWAR MOHANTY<br>VS          | //<br>0<br>//                   |
| 396       | WP(C)/0028419/2023 | GIRISH HARIPAL<br>VS<br>STATE OF ODISHA                          | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 397       | WP(C)/0028420/2023 | RABINDRANATH MOHAPATRA   | PRAFULLA KUMAR MOHAPATRA        | //                              |

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|-----------|--------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 398       | WP(C)/0028421/2023 | RATIKANTA MALLIK            | MAHESWAR MOHANTY                | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 399       | WP(C)/0028422/2023 | RABINDRANATH PATRA          | PRAFULLA KUMAR MOHAPATRA        | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 400       | WP(C)/0028423/2023 | KAILASHNATH PATTANAİK       | PRAFULLA KUMAR MOHAPATRA        | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 401       | WP(C)/0028424/2023 | ANTARYAMI NANDA             | BHARAT CHANDRA PATRA            | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | COLLECTOR, MAYURBHANJ       |                                 | //                              |
| 402       | WP(C)/0028425/2023 | JYOTSNA RANI DAS            | SAPAN KUMAR PAL                 | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 403       | WP(C)/0028426/2023 | BALABHADRA CHAUDHURY        | PRAFULLA KUMAR MOHAPATRA        | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 404       | WP(C)/0028427/2023 | LAXMI PRASAD PATNAİK        | PRASANTA KUMAR MISHRA           | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 405       | WP(C)/0028428/2023 | AJAYA KUMAR SAHU            | SUBAS CHANDRA DAS               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 406       | WP(C)/0028429/2023 | NARENDRA KUMAR SAHOO        | RABI NARAYAN BEHERA             | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 407       | WP(C)/0028430/2023 | BASANTA KUMAR GHANA         | KRISHNA CHANDRA SAHU            | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 408       | WP(C)/0028431/2023 | SUBASH CHANDRA SAHU         | LALATENDU SAMANTARAY            | //                              |
|           |                    | VS                          | VS                              | 0                               |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
|           |                    | UNION OF INDIA   |                                 | //                              |
| 409       | WP(C)/0028432/2023 | MANORAMA SAHOO   | RABI NARAYAN BEHERA             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 410       | WP(C)/0028433/2023 | RAUSAN SULTANA   | AKSHAYA KUMAR PANDEY            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | THE GENERAL SECY., VOLLEYBALL FEDERATION OF INDIA, CHENNAI |                                 | //                              |
| 411       | WP(C)/0028434/2023 | RAMESH KUMAR BEURIA  | RABI NARAYAN BEHERA             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 412       | WP(C)/0028435/2023 | SANDEEP KUMAR DOTASARA                                     | JYOTI RANJAN DAS                | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | MINISTRY OF COAL, GOVT. OF INDIA, NEW DELHI                |                                 | //                              |
| 413       | WP(C)/0028436/2023 | JYOTI TIRIA  | RABI NARAYAN BEHERA             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 414       | WP(C)/0028437/2023 | BHARATI HALDAR   | MANOJ KUMAR MISHRA              | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 415       | WP(C)/0028438/2023 | JITENDRA KUMAR SAHOO                                       | RABI NARAYAN BEHERA             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 416       | WP(C)/0028439/2023 | SHAKTI RANJAN MOHANTY                                      | RABI NARAYAN BEHERA             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 417       | WP(C)/0028440/2023 | JAGANNATH VIHAR UNNAYAN COMMITTEE, CUTTACK                 | CHANDRA MADHAB SINGH            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | THE INSPECTOR GENERAL OF REGISTRATION, CUTTACK             |                                 | //                              |
| 418       | WP(C)/0028441/2023 | AMINA BIBI   | NIHAL RATH                      | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 419       | WP(C)/0028442/2023 | NIRANJAN BHUYAN  | DEBIDUTTA MOHAPATRA             | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |

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|-----------|--------------------|--|----------------------------------|---------------------------------|
| 420       | WP(C)/0028443/2023 | MURALIDHAR CHOUDHURY<br>VS<br>PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR     | GOPAL KRUSHNA NANDA<br>VS        | //<br>0<br>//                   |
| 421       | WP(C)/0028444/2023 | PRAKASH KUMAR ROUT<br>VS<br>STATE OF ODISHA                                | PRASANTA KUMAR MOHANTY (2)<br>VS | //<br>0<br>//                   |
| 422       | WP(C)/0028445/2023 | DILLIP MANDAL<br>VS<br>STATE OF ODISHA                                     | DEBIDUTTA MOHAPATRA<br>VS        | //<br>0<br>//                   |
| 423       | WP(C)/0028446/2023 | DIBYAJYOTI PANDA<br>VS<br>STATE OF ODISHA                                  | PRASANTA KUMAR MOHANTY (2)<br>VS | //<br>0<br>//                   |
| 424       | WP(C)/0028447/2023 | KANHU CHARAN SAHOO<br>VS<br>STATE OF ODISHA                                | SATYABRATA DASH<br>VS            | //<br>0<br>//                   |
| 425       | WP(C)/0028448/2023 | UTKAL SAHOO<br>VS<br>STATE OF ODISHA                                       | DEBIDUTTA MOHAPATRA<br>VS        | //<br>0<br>//                   |
| 426       | WP(C)/0028449/2023 | SUDHIR KUMAR PARIDA<br>VS<br>STATE OF ODISHA                               | AJIT CHANDRA MOHAPATRA<br>VS     | //<br>0<br>//                   |
| 427       | WP(C)/0028450/2023 | HIMANSU SEKHAR RANA<br>VS<br>STATE OF ODISHA                               | SAROJ KUMAR MISHRA<br>VS         | //<br>0<br>//                   |
| 428       | WP(C)/0028451/2023 | SURYA NARAYAN PATTANAİK<br>VS<br>STATE OF ODISHA                           | DR. BINODA KUMAR MISHRA<br>VS    | //<br>0<br>//                   |
| 429       | WP(C)/0028452/2023 | RAJIBA KUMAR NAYAK<br>VS<br>SECY., ODISHA STAFF SELECTION COMMISSION, BBSR | SATYAJIT SAMAL<br>VS             | //<br>0<br>//                   |
| 430       | WP(C)/0028453/2023 | BABAR ALI<br>VS<br>STATE OF ODISHA   | DEBIDUTTA MOHAPATRA<br>VS        | //<br>0<br>//                   |
| 431       | WP(C)/0028454/2023 | JITENDRA KUMAR BISOYI  | SHAKTI DATTA TRIPATHY            | //                              |

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|-----------|--------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 432       | WP(C)/0028455/2023 | SASMITA MOHAPATRA           | PRITY SHAW                      | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 433       | WP(C)/0028456/2023 | BIKASH CHANDRA ROUT         | DEBIDUTTA MOHAPATRA             | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 434       | WP(C)/0028457/2023 | PRAFULLA KUMAR BHOI         | AUROBINDA SAHOO                 | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 435       | WP(C)/0028458/2023 | A. SUTASMITA PATRA          | PRAVASH CHANDRA JENA            | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | SAMIR RANJAN BEHURA         |                                 | //                              |
| 436       | WP(C)/0028459/2023 | SWAROOP KUMAR SAMAL         | SUBHENDU KUMAR DAS              | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 437       | WP(C)/0028460/2023 | DILIP KUMAR PATI            | DEBIDUTTA MOHAPATRA             | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 438       | WP(C)/0028461/2023 | SMRUTI RANJAN MOHANTY       | ASHOK KUMAR SAHOO               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 439       | WP(C)/0028462/2023 | NAMITA NANDA                | PRITY SHAW                      | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 440       | WP(C)/0028463/2023 | RAJESH KUMAR SAHU           | SWAPNA KUMAR OJHA               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 441       | WP(C)/0028464/2023 | KAMINI CHOUDHURY            | BEDA PRAKASH PANDA              | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 442       | WP(C)/0028465/2023 | ARJUN KUMAR DAS             | DEBIDUTTA MOHAPATRA             | //                              |
|           |                    | VS                          | VS                              | 0                               |

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| 443 | WP(C)/0028466/2023 | STATE OF ODISHA<br>NANDINI DEEP<br>VS<br>ADM, KALAHANDI                                    | DEBABRATA DASH<br>VS          | //<br>//<br>0<br>//      |
| 444 | WP(C)/0028467/2023 | MD. ALISHAN<br>VS<br>STATE OF ODISHA   | DEBIDUTTA MOHAPATRA<br>VS     | //<br>0<br>//            |
| 445 | WP(C)/0028468/2023 | AKHIL KUMAR PANDA<br>VS<br>STATE OF ODISHA   | SRIDHAR RATH<br>VS            | //<br>0<br>//            |
| 446 | WP(C)/0028469/2023 | MANORANJAN PAHIL<br>VS<br>THE SECRETARY, WATER RESOURCES DEPTT.                            | PRADEEP KUMAR CHOUDHURY<br>VS | //<br>0<br>//            |
| 447 | WP(C)/0028470/2023 | M/S JUDHISTIRA PARIDA AND CO., BHADRAK<br>VS<br>THE COMMNR. COMMERCIAL TAX AND GST, ODISHA | ANUP NARAYAN MOHANTY<br>VS    | //<br>0<br>//            |
| 448 | WP(C)/0028471/2023 | CHINTA SUNA<br>VS<br>STATE OF ODISHA   | SANJIBANI MISHRA<br>VS        | //<br>0<br>//            |
| 449 | WP(C)/0028472/2023 | KALINGA WARRIORS, CUTTACK<br>VS<br>THE ORISSA MINERALS DEVELOPMENT CO. LTD., KEONJHAR      | PRABODHA CHANDRA NAYAK<br>VS  | //<br>0<br>//            |
| 450 | WP(C)/0028473/2023 | BISHNU MAHALIK<br>VS<br>STATE OF ODISHA  | DEBIDUTTA MOHAPATRA<br>VS     | //<br>0<br>//            |
| 451 | WP(C)/0028474/2023 | MALATI NAYAK<br>VS<br>STATE OF ODISHA  | DEBIDUTTA MOHAPATRA<br>VS     | //<br>0<br>//            |
| 452 | WP(C)/0028475/2023 | FAGU LUHA<br>VS<br>STATE OF ODISHA   | KUNAL KUMAR SWAIN<br>VS       | //<br>0<br>//            |
| 453 | WP(C)/0028476/2023 | GHANASHYAM MAHANTA<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS       | //<br>0<br>//            |



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|-----------|--------------------|---|---|---------------------------------|
| 454       | WP(C)/0028477/2023 | DIPAK KUMAR DASH PRAHARAJ<br>VS<br>STATE OF ODISHA                              | HRUDANANDA MOHAPATRA<br>VS              | //<br>0<br>//                   |
| 455       | WP(C)/0028478/2023 | BHAGABAN MOHANI<br>VS<br>STATE OF ODISHA  | SATYAJIT MOHAPATRA<br>VS                | //<br>0<br>//                   |
| 456       | WP(C)/0028479/2023 | MANORANJAN PATEL<br>VS<br>STATE OF ODISHA                                       | DEEPAK RANJAN SUNDARAY<br>VS            | //<br>0<br>//                   |
| 457       | WP(C)/0028480/2023 | MD KAIJUM<br>VS<br>STATE OF ODISHA  | DEBIDUTTA MOHAPATRA<br>VS               | //<br>0<br>//                   |
| 458       | WP(C)/0028481/2023 | YOUNG INDIA, PURI<br>VS<br>STATE OF ODISHA                                      | KSHIROD KUMAR ROUT<br>VS                | //<br>0<br>//                   |
| 459       | WP(C)/0028482/2023 | JAGABANDHU ROUT<br>VS<br>STATE OF ODISHA  | DEBIDUTTA MOHAPATRA<br>VS               | //<br>0<br>//                   |
| 460       | WP(C)/0028483/2023 | SIBARAM SAHU<br>VS<br>THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM | ASHOK DAS<br>VS                         | //<br>0<br>//                   |
| 461       | WP(C)/0028484/2023 | N GANESH RAO<br>VS<br>STATE OF ODISHA   | DEBIDUTTA MOHAPATRA<br>VS               | //<br>0<br>//                   |
| 462       | WP(C)/0028485/2023 | SOUMYA PRAKASH MANDAL<br>VS<br>REGINOAL MANAGER, RBI, BBSR                      | ALOK KUMAR PANDA<br>VS                  | //<br>0<br>//                   |
| 463       | WP(C)/0028486/2023 | GOBARDHAN BISWAL<br>VS<br>STATE OF ODISHA                                       | DEBIDUTTA MOHAPATRA<br>VS               | //<br>0<br>//                   |
| 464       | WP(C)/0028487/2023 | MANISHA PARIDA<br>VS<br>STATE OF ODISHA   | KISHORE CHANDRA RAJGURU MOHAPATRA<br>VS | //<br>0<br>//                   |
| 465       | WP(C)/0028488/2023 | KANAK MISHRA  | SWADHIN KESARI SINGH                    | //                              |

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|-----|---------------------|--|--------------------------|---------------------------|
|     |                     | VS   | VS                       | ()                        |
|     |                     | STATE OF ODISHA  |                          | //                        |
| 466 | WP(C)/0028489/2023  | NAYANI PRADHAN   | JYOTIRMAYA SAHOO         | //                        |
|     |                     | VS   | VS                       | ()                        |
|     |                     | ELECTION OFFICER, ADAPADA SAMIT CONSTITUENCY CUM B.D.IO., SANAKHEMUNDI |                          | //                        |
| 467 | ABLAPL/0009326/2023 | PRAVAT @ SURIA @ SURESH SWAIN  | JAYADEBA BEHERA          | NAYAGARH /132 /2023       |
|     |                     | VS   | VS                       | ()                        |
|     |                     | STATE OF ODISHA  |                          | //                        |
| 468 | ABLAPL/0009327/2023 | BIBHUTI BHUSAN JENA  | NIRANJAN MAHARANA        | CHAULIAGANJA /196 /2023   |
|     |                     | VS   | VS                       | ()                        |
|     |                     | STATE OF ODISHA  |                          | //                        |
| 469 | ABLAPL/0009328/2023 | BISHNU DAS @ MALLIK  | PRABHAT KUMAR DAS        | / /0                      |
|     |                     | VS   | VS                       | ()                        |
|     |                     | STATE OF ODISHA  |                          | //                        |
| 470 | ABLAPL/0009329/2023 | BUBUNA DAS   | DIBYAJYOTI SAHOO         | DERABIS /29 /2023         |
|     |                     | VS   | VS                       | ()                        |
|     |                     | STATE OF ODISHA  |                          | //                        |
| 471 | ABLAPL/0009330/2023 | JOGESWAR PUJARI  | DIBYAJYOTI SAHOO         | DABUGAM /161 /2023        |
|     |                     | VS   | VS                       | ()                        |
|     |                     | STATE OF ODISHA  |                          | //                        |
| 472 | ABLAPL/0009331/2023 | RAMAKANTA NAYAK  | RABI NARAYAN PANDA       | PIRAHAT P.S /79 /2023     |
|     |                     | VS   | VS                       | ()                        |
|     |                     | STATE OF ODISHA  |                          | //                        |
| 473 | ABLAPL/0009332/2023 | MD. MUSTAKIM   | ARJEET MISHRA            | KARANJIA /235 /2023       |
|     |                     | VS   | VS                       | ()                        |
|     |                     | STATE OF ODISHA  |                          | //                        |
| 474 | ABLAPL/0009333/2023 | PRADEEP @ PRADIPTA KUMAR DALEI   | DUSHMANTA SAHOO          | JANKIA P.S. /228 /2023    |
|     |                     | VS   | VS                       | ()                        |
|     |                     | STATE OF ODISHA  |                          | //                        |
| 475 | ABLAPL/0009334/2023 | SUSANTA MALLIK   | ASISH KUMAR RAY          | BARI /136 /2023           |
|     |                     | VS   | VS                       | ()                        |
|     |                     | STATE OF ODISHA  |                          | //                        |
| 476 | ABLAPL/0009335/2023 | ABHISEK SANGHAI  | TUKUNA KUMAR MISHRA      | RAIRANGPUR TOWN /19 /2018 |
|     |                     | VS   | VS                       | ()                        |

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|-----------|---------------------|--|---------------------------------|--------------------------------------|
| 477       | ABLAPL/0009336/2023 | STATE OF ODISHA<br>DEEPAK KUMAR PRADHAN @ GUI @ GUIN<br>VS | RABI NARAYAN MOHANTY<br>VS      | //<br>LINGARAJ P.S. /191 /2023<br>() |
| 478       | ABLAPL/0009337/2023 | STATE OF ODISHA<br>RATI RANJAN MOHAPATRA @ RATIKANTA<br>VS | RABI NARAYAN MOHANTY<br>VS      | //<br>DELANGA /49 /2023<br>()        |
| 479       | ABLAPL/0009338/2023 | STATE OF ODISHA<br>ULLASH ROUT<br>VS                       | RABI NARAYAN MOHANTY<br>VS      | //<br>/ /0<br>()                     |
| 480       | ABLAPL/0009339/2023 | STATE OF ODISHA<br>PRANAKRUSHNA DAS @ KOKINA MALIK<br>VS   | RAMESH CHANDRA OJHA<br>VS       | //<br>BARI /291 /2023<br>()          |
| 481       | ABLAPL/0009340/2023 | STATE OF ODISHA<br>ABINASH MALLICK<br>VS                   | AKSHAYA KUMAR SAHOO<br>VS       | //<br>MANGALPUR /40 /2023<br>()      |
| 482       | ABLAPL/0009341/2023 | STATE OF ODISHA<br>BHUPENDRA MOHANTA<br>VS                 | HEMANTA KUMAR MOHANTA<br>VS     | //<br>BETNOTI /284 /2023<br>()       |
| 483       | ABLAPL/0009342/2023 | STATE OF ODISHA<br>KHALIK KHAN<br>VS                       | BIJAYA KUMAR PARIDA (2)<br>VS   | //<br>KISSANNAGAR PS /26 /2015<br>() |
| 484       | ABLAPL/0009343/2023 | STATE OF ODISHA<br>PAWAN MAHANTY @ PABANA MOHANTY<br>VS    | RABI NARAYAN BEHERA<br>VS       | //<br>UMERKOTE /218 /2023<br>()      |
| 485       | ABLAPL/0009344/2023 | STATE OF ODISHA<br>DILIP MAJHI<br>VS                       | ARJUNA CHARANA BEHERA<br>VS     | //<br>TITILAGARH /50 /2016<br>()     |
| 486       | ABLAPL/0009345/2023 | STATE OF ODISHA<br>BHUBANE MAJHI<br>VS                     | ARJUNA CHARANA BEHERA<br>VS     | //<br>TITILAGARH /61 /2016<br>()     |
| 487       | ABLAPL/0009346/2023 | STATE OF ODISHA<br>SAMIR MAJHI<br>VS                       | BYOMOKESH SAHOO<br>VS           | //<br>AMBABHONA /165 /2023<br>()     |
|           |                     | STATE OF ODISHA  |                                 | //                                   |

**ORISSA HIGH COURT****FILING REPORT AS ON :29/08/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                                | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>              |
|-----------|---------------------|--|---------------------------------|--|
| 488       | ABLAPL/0009347/2023 | TRIBENI HANS<br>VS<br>STATE OF ODISHA                      | SRUJANA SUMAN MUND<br>VS        | BHAWANIPATNA SADAR /397 /2020<br>()<br>//    |
| 489       | ABLAPL/0009348/2023 | SIKHAR JENA @ SIKHAR CHANDRA JENA<br>VS<br>STATE OF ODISHA | BRUNDBABAN ROUT<br>VS           | LAXMISAGAR P.S. /262 /2023<br>()<br>//       |
| 490       | ABLAPL/0009349/2023 | SAROJINI CHHOTARAY<br>VS<br>STATE OF ODISHA                | JYOTIRMAYA SAHOO<br>VS          | BOLAGARH P.S. /146 /2023<br>()<br>//         |
| 491       | ABLAPL/0009350/2023 | BISWANATH DAS<br>VS<br>STATE OF ODISHA                     | PRIYA RANJAN SINGH<br>VS        | GONDIA /160 /2022<br>()<br>//                |
| 492       | ABLAPL/0009351/2023 | B.KRISHNA @ BAMUDU KRISHNA<br>VS<br>STATE OF ODISHA        | JYOTIRMAYA SAHOO<br>VS          | MARINE PS AT ARJIPALLI /47 /2023<br>()<br>// |
| 493       | ABLAPL/0009352/2023 | SUSANTA KUMAR DAS<br>VS<br>STATE OF ODISHA                 | SHAKTIDHAR MISHRA<br>VS         | JAGATSINGPUR /129 /2023<br>()<br>//          |
| 494       | ABLAPL/0009353/2023 | NIRANJAN PRADHAN<br>VS<br>STATE OF ODISHA                  | MRUGANKA MAULI PATNAIK<br>VS    | SAHID NAGAR P.S. /304 /2023<br>()<br>//      |
| 495       | ABLAPL/0009354/2023 | BISWAJIT RAY<br>VS<br>STATE OF ODISHA                      | KSHIROD KUMAR PAHIL<br>VS       | MANGALPUR /113 /2016<br>()<br>//             |
| 496       | ABLAPL/0009355/2023 | ALOK KUMAR JENA<br>VS<br>STATE OF ODISHA                   | BRUNDBABAN ROUT<br>VS           | LAXMISAGAR P.S. /262 /2023<br>()<br>//       |
| 497       | ABLAPL/0009356/2023 | JUGAL PATTANAYAK<br>VS<br>STATE OF ODISHA                  | ADITI HOTA<br>VS                | TALCHER TOWN /464 /2023<br>()<br>//          |
| 498       | ABLAPL/0009357/2023 | BIDYADHAR BEHERA<br>VS<br>STATE OF ODISHA                  | SAPAN KUMAR LENKA<br>VS         | KANDARPUR /162 /2023<br>()<br>//             |
| 499       | ABLAPL/0009358/2023 | PRASANTA SINGH   | RUPESH KUMAR MOHANTY            | DHARMASALA /502 /2023                        |

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/08/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL                        | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE   |
|-----|---------------------|---|--------------------------|----------------------------|
|     |                     | VS  | VS                       | ()                         |
|     |                     | STATE OF ODISHA                             |                          | //                         |
| 500 | ABLAPL/0009359/2023 | SIKU @ SANGRAM KESHARI GHADAI               | RAMESH CHANDRA SWAIN     | KOREI /45 /2023            |
|     |                     | VS  | VS                       | ()                         |
|     |                     | STATE OF ODISHA                             |                          | //                         |
| 501 | ABLAPL/0009360/2023 | RANJIT KUMAR DAS @ RAMESH KUMAR DAS         | CHITTA RANJAN DAS        | KHANDAPARA /162 /2023      |
|     |                     | VS  | VS                       | ()                         |
|     |                     | STATE OF ODISHA                             |                          | //                         |
| 502 | ABLAPL/0009361/2023 | CHANDRAMANI NAYAK                           | SANJIT KUMAR DAS         | BALICHANDRAPUR /272 /2023  |
|     |                     | VS  | VS                       | ()                         |
|     |                     | STATE OF ODISHA                             |                          | //                         |
| 503 | ABLAPL/0009362/2023 | DOLIA @ DOLAGOBINDA BEHERA @ PURNA CHANDRAN | ASISH KUMAR SAHOO        | PATKURA /343 /2023         |
|     |                     | VS  | VS                       | ()                         |
|     |                     | STATE OF ODISHA                             |                          | //                         |
| 504 | ABLAPL/0009363/2023 | SUSANTA KUMAR PRUSTY                        | SAMARENDRA MOHANTY       | JAGATSINGPUR /503 /2023    |
|     |                     | VS  | VS                       | ()                         |
|     |                     | STATE OF ODISHA                             |                          | //                         |
| 505 | ABLAPL/0009364/2023 | BINOD BIHARI MOHANTY                        | SAMARENDRA MOHANTY       | JAGATSINGPUR /503 /2023    |
|     |                     | VS  | VS                       | ()                         |
|     |                     | STATE OF ODISHA                             |                          | //                         |
| 506 | ABLAPL/0009365/2023 | BASANTA KUMAR PRUSTY                        | SAMARENDRA MOHANTY       | JAGATSINGPUR /503 /2023    |
|     |                     | VS  | VS                       | ()                         |
|     |                     | STATE OF ODISHA                             |                          | //                         |
| 507 | ABLAPL/0009366/2023 | JITU @ JITENDRA KUMAR ROUT                  | PRAKASH KUMAR BEURA      | ATHGARH /133 /2022         |
|     |                     | VS  | VS                       | ()                         |
|     |                     | STATE OF ODISHA                             |                          | //                         |
| 508 | ABLAPL/0009367/2023 | SANJAY BHASKAR @ SANJAY KUMAR SARKAR        | JEMINA SARKAR            | M.V.79 /85 /2023           |
|     |                     | VS  | VS                       | ()                         |
|     |                     | STATE OF ODISHA                             |                          | //                         |
| 509 | ABLAPL/0009368/2023 | PATITAPABAN SAHOO                           | SAROJ KUMAR DASH         | DHENKANAL SADAR /700 /2023 |
|     |                     | VS  | VS                       | ()                         |
|     |                     | STATE OF ODISHA                             |                          | //                         |
| 510 | ABLAPL/0009369/2023 | TAPAN MALLIK                                | ASISH KUMAR RAY          | BARI /136 /2023            |
|     |                     | VS  | VS                       | ()                         |

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/08/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL                                       | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE              |
|-----|---------------------|--|--------------------------------|---------------------------------------|
| 511 | ABLAPL/0009370/2023 | STATE OF ODISHA<br>SIDHANTA MALLIK<br>VS                   | ASISH KUMAR RAY<br>VS          | //<br>BARI /136 /2023<br>()           |
| 512 | ABLAPL/0009371/2023 | STATE OF ODISHA<br>DILIP KUMAR BUDHIA @ DILIP BUDHIA<br>VS | BIJAYA KUMAR RAGADA<br>VS      | //<br>DHANUPALI /227 /2023<br>()      |
| 513 | ABLAPL/0009372/2023 | STATE OF ODISHA<br>ALEKHA KISAN<br>VS                      | AKSHAYA KUMAR SAHOO<br>VS      | //<br>/ /0<br>()                      |
| 514 | ABLAPL/0009373/2023 | STATE OF ODISHA<br>MISHRA SAMAD<br>VS                      | AKSHAYA KUMAR SAHOO<br>VS      | //<br>/ /0<br>()                      |
| 515 | ABLAPL/0009374/2023 | STATE OF ODISHA<br>SUBASH CHANDRA SAMAL<br>VS              | HIMANSHU BHUSAN DASH<br>VS     | //<br>KEONJHAR TOWN /282 /2023<br>()  |
| 516 | ABLAPL/0009375/2023 | STATE OF ODISHA<br>MAMATA PATRA @ BARIK<br>VS              | SURYAKANTA DWIBEDI<br>VS       | //<br>BANSADA /114 /2006<br>()        |
| 517 | ABLAPL/0009376/2023 | STATE OF ODISHA<br>HARIHAR SAHOO<br>VS                     | DEBASIS MISHRA<br>VS           | //<br>NANDIPADA /219 /2023<br>()      |
| 518 | ABLAPL/0009377/2023 | STATE OF ODISHA<br>RANJU NATH<br>VS                        | JAYAKRISHNA MOHAPATRA<br>VS    | //<br>BANSADA /38 /2018<br>()         |
| 519 | ABLAPL/0009378/2023 | STATE OF ODISHA<br>ADAITA ROUT<br>VS                       | GIRIJA SANKAR NAYAK<br>VS      | //<br>GONDIA /114 /2023<br>()         |
| 520 | ABLAPL/0009379/2023 | STATE OF ODISHA<br>SARASWATI DALAI<br>VS                   | PRAVASH CHANDRA JENA<br>VS     | //<br>JALESWAR /382 /2023<br>()       |
| 521 | ABLAPL/0009380/2023 | STATE OF ODISHA<br>INDUMATI SAHOO<br>VS                    | SANTOSH CHANDRA ATABUDHI<br>VS | //<br>AIR FIELD P.S. /198 /2023<br>() |
|     |                     | STATE OF ODISHA  |                                | //                                    |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/08/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>               | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>             |
|-----------|---------------------|---|---------------------------------|---|
| 522       | ABLAPL/0009381/2023 | ABHIMANYU BEHERA<br>VS<br>STATE OF ODISHA | BIJAY JENA<br>VS                | PATTAMUNDAI RURAL PS /464 /2023<br>()<br>// |

# ORISSA HIGH COURT

MISC CASES FILED on :29/08/2023

| SL. NO. | IA NO<br>MAIN CASE NO       | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL |
|---------|-----------------------------|--|---|
| 1       | 44/2023<br>CRLLP/26/2022    | STATE OF ODISHA-MP                         | SANGRAM DAS, S.C.(VIG.)                                   |
| 2       | 45/2023<br>CRLLP/38/2023    | STATE OF ODISHA-MP                         | SANGRAM DAS, S.C.(VIGILANCE)                              |
| 3       | 47/2023<br>CRLLP/52/2023    | STATE OF ODISHA-MP                         | SANGRAM DAS, S.C. (VIGILANCE)                             |
| 4       | 66/2023<br>TRPCRL/78/2023   | DEBADUTTA BEHERA-MP                        | SUSANTA KUMAR BARAL                                       |
| 5       | 67/2023<br>TRPCRL/79/2023   | JYOTIRANJAN JENA-MP                        | ANJAN KUMAR BISWAL  |
| 6       | 68/2023<br>TRPCRL/80/2023   | SUBHASHMITA BALIARSINGH-MP                 | SAROJ KUMAR DASH  |
| 7       | 146/2023<br>ITA/27/2005     | COMNR.,INCOME TAX-MP                       | S.C.I.T.A.K.MOHAPATRA                                     |
| 8       | 147/2023<br>ITA/29/2005     | COMMNR.OF INCOME TAX-MP                    | S.C.I.T.A.K.MOHAPATRA                                     |
| 9       | 263/2023<br>CMAPL/634/2023  | CHAGULU OJHA @ CHUGULI OJHA-MP             | ADV.  |
| 10      | 264/2023<br>CMAPL/426/2023  | JOGESH CHANDRA MEHER-MP                    | ADV.  |
| 11      | 282/2023<br>CRLMP/2104/2022 | SAUMYARANJAN MALLICK-MP                    |   |
| 12      | 283/2023<br>CRLMP/1731/2023 | BALARAM DASH-MP                            | AMIT PRASAD BOSE  |
| 13      | 293/2023<br>TRP(C)/279/2023 | MAMATA SAHU-MP                             | BISWAJIT MOHAPATRA  |
| 14      | 294/2023<br>TRP(C)/271/2023 | BARSHA RANI PANIGRAHY-MP                   | SIDHARTH PRASAD DAS                                       |
| 15      | 295/2023<br>TRP(C)/254/2023 | PUSPAREKHA NAYAK-MP                        | JAYAKRISHNA MOHAPATRA                                     |
| 16      | 296/2023<br>TRP(C)/143/2023 | SUBHALAXMI JYOTIRMAYEE DAS-MP              |   |
| 17      | 307/2023<br>MATA/295/2023   | SURABHI GOUDA-MP                           | KURESH PRASAD DASH  |
| 18      | 308/2023<br>MATA/295/2023   | SURABHI GOUDA-MP                           | KURESH PRASAD DASH  |
| 19      | 339/2023<br>RPFAM/277/2023  | ASHOK MOHANTY @ ASHOK KUMAR MOHANTY-MP     | MAHES DAS   |
| 20      | 340/2023<br>RVWPET/45/2023  | UTKAL UNIVERSITY-MP                        | TARANANDA PATTANAYAK                                      |
| 21      | 340/2023<br>RPFAM/277/2023  | ASHOK MOHANTY @ ASHOK KUMAR MOHANTY-MP     | MAHES DAS   |
| 22      | 341/2023<br>RPFAM/279/2023  | GOKULA DHARAI-MP                           | MANAS RANJAN KHATUA                                       |
| 23      | 341/2023<br>RVWPET/46/2023  | UTKAL UNIVERSITY-MP                        | TARANANDA PATTANAYAK                                      |
| 24      | 358/2023<br>CONTC/4122/2023 | ASUTOSH PATTANAIAK-MP                      | AMRITA NAYAK  |
| 25      | 359/2023<br>CONTC/6649/2022 | KARTIKESWAR KHANDAI-MP                     | PRADEEP KUMAR MAHAPATRA                                   |
| 26      | 632/2023                    | SUJAN KUMAR SAHU-MP                        | SAROJ KUMAR DASH  |



|    |                               |   |                           |
|----|-------------------------------|---|---------------------------|
| 27 | CRLREV/457/2023<br>633/2023   | HARIOM HARITASH-MP                          | BISWAJIT NAYAK            |
| 28 | CRLREV/458/2023<br>634/2023   | HARIOM HARITASH-MP                          | BISWAJIT NAYAK            |
| 29 | CRLREV/458/2023<br>728/2023   | D.M., M/S. NATIONAL INSURANCE CO.LTD.-MP    | PRAKASH KUMAR MOHANTY     |
| 30 | FAO/400/2023<br>729/2023      | MANGALU CHHATAR-MP                          | SATYAJIT SAMAL            |
| 31 | FAO/401/2023<br>730/2023      | MD. ARBAZ ALAM-MP                           | SURYAKANTA DASH           |
| 32 | FAO/402/2023<br>731/2023      | MD. ARBAZ ALAM-MP                           | SURYAKANTA DASH           |
| 33 | FAO/402/2023<br>942/2023      | ANULEKHA DASH BHATTA MISHRA-MP              | M/S.A.C.MOHAPATRA         |
| 34 | RSA/365/2018<br>972/2023      | TIKNATH PATEL @ TIKANATH PATEL-MP           | AMITAV TRIPATHY           |
| 35 | CMP/120/2022<br>973/2023      | BALLIKANA VENKATA NARASIMHA ESWAR PRASAD-MP | SANATAN DAS               |
| 36 | CMP/996/2023<br>974/2023      | RANJITA SAHOO-MP                            | LINGARAJ SARANGI          |
| 37 | CMP/997/2023<br>975/2023      | DEBABRATA RAY-MP                            | GOPINATH MISHRA           |
| 38 | CMP/998/2023<br>976/2023      | PRADIPTA PRADHAN-MP                         | UMESH SAMAL               |
| 39 | CMP/999/2023<br>977/2023      | BHIKARI CHARAN BEHERA-MP                    | BIBEKANANDA BHUYAN        |
| 40 | CMP/1000/2023<br>978/2023     | PREMANANDA NAYAK-MP                         | SABITA RANJAN PATTNAIK    |
| 41 | CMP/1001/2023<br>1146/2023    | BENNELA UMASHANKAR-MP                       | BISWARANJAN DALAI         |
| 42 | BLAPL/9478/2023<br>1147/2023  | SACHIN AGRAWAL-MP                           | DEEPALI MAHAPATRA         |
| 43 | BLAPL/8462/2023<br>1148/2023  | BASANTA MAHAKUDA-MP                         | BISWA RANJAN DAS          |
| 44 | BLAPL/8526/2023<br>1149/2023  | SILU @ SIBAJI MAHAKUDA-MP                   | BISWA RANJAN DAS          |
| 45 | BLAPL/8523/2023<br>1150/2023  | SUDARSAN LEDRU @ SUDARSAN LENDRU-MP         | ANANTA NARAYAN PATTANAYAK |
| 46 | BLAPL/7900/2023<br>1151/2023  | JAYANTA BAG @ BUNTY-MP                      | GOURI KUMAR RATH          |
| 47 | BLAPL/8492/2023<br>1152/2023  | PATIT BISWAS-MP                             | PRANAB KUMAR DAS          |
| 48 | BLAPL/8494/2023<br>1153/2023  | SANTOSH BEHERA-MP                           | SANJIB KUMAR BHANJADEO    |
| 49 | BLAPL/3436/2023<br>1154/2023  | JYOTI RANJAN MISHRA-MP                      | KSHIROD KUMAR ROUT        |
| 50 | BLAPL/8100/2023<br>1487/2023  | PRASANTA KUMAR BEHERA-MP                    | BIRANCHI NARAYAN RATH     |
| 51 | MACA/823/2023<br>1591/2023    | BINOD DALEI-MP                              |                           |
| 52 | ABLAPL/6174/2022<br>1592/2023 | SATYAPRIYA NAYAK-MP                         |                           |
| 53 | ABLAPL/6866/2023<br>1593/2023 | BABUNA KHAN-MP                              |                           |
| 54 | ABLAPL/6652/2023<br>1594/2023 | KALIA @ MADHAB NAIK-MP                      |                           |
| 55 | ABLAPL/7220/2023<br>1595/2023 | PUTHULU KUMAR JENA @ PRATHALI-MP            |                           |
| 56 | ABLAPL/4600/2023<br>1596/2023 | AHWAN KUMAR PRADHAN @BABUL PRADHAN-MP       |                           |
| 57 | ABLAPL/7439/2023<br>1597/2023 | RAMAKANTA BHAL-MP                           |                           |
|    | ABLAPL/6255/2023              |   |                           |

|    |                              |   |                           |
|----|------------------------------|---|---------------------------|
| 58 | 2085/2023<br>CRLA/831/2023   | MANOJ KUMAR SAHU-MP                     | TIRTH KUMAR SAHU          |
| 59 | 2086/2023<br>CRLA/971/2023   | SANJIT MALLIK-MP                        | TUSHAR KANTA NAYAK        |
| 60 | 2087/2023<br>CRLA/412/2021   | DAKA@DAKTAR BEHERA-MP                   | A.C.SARANGI               |
| 61 | 2088/2023<br>CRLA/525/2022   | BALARAM MEHER-MP                        | BHABANI SHANKAR DASPARIDA |
| 62 | 2089/2023<br>CRLA/973/2023   | MILAN @ KALIA KHILAR-MP                 | SUSANTA KUMAR ROUT        |
| 63 | 2090/2023<br>CRLA/973/2023   | MILAN @ KALIA KHILAR-MP                 | SUSANTA KUMAR ROUT        |
| 64 | 2091/2023<br>CRLA/974/2023   | FAKIR DAS-MP                            | RESHMA BEHERA             |
| 65 | 2092/2023<br>CRLA/974/2023   | FAKIR DAS-MP                            | RESHMA BEHERA             |
| 66 | 2093/2023<br>CRLA/974/2023   | FAKIR DAS-MP                            | RESHMA BEHERA             |
| 67 | 2094/2023<br>CRLA/975/2023   | NILAMANI @ NILA DAS-MP                  | RESHMA BEHERA             |
| 68 | 2095/2023<br>CRLA/975/2023   | NILAMANI @ NILA DAS-MP                  | RESHMA BEHERA             |
| 69 | 2096/2023<br>CRLA/975/2023   | NILAMANI @ NILA DAS-MP                  | RESHMA BEHERA             |
| 70 | 2730/2023<br>CRLMC/3924/2023 | SOUBHAGYA NANDAN MAHANTA-MP             | ARIJEET MISHRA            |
| 71 | 2731/2023<br>CRLMC/3573/2023 | RAJAKISHORE BALIARSINGH-MP              |                           |
| 72 | 2732/2023<br>CRLMC/3930/2023 | DIBYALATA SWAIN-MP                      | S.K.PANIGRAHY             |
| 73 | 2733/2023<br>CRLMC/3932/2023 | RAKESH ROSHAN SAHU-MP                   | MOHENDRA KUMAR MOHAPATRO  |
| 74 | 2734/2023<br>CRLMC/3306/2023 | MURALIDHAR NAYAK @ NAIK-MP              | PRASANNA KUMAR RATH 1     |
| 75 | 2735/2023<br>CRLMC/3936/2023 | BIBEK SHARMA-MP                         | SUSHANTA KUMAR JOSHI      |
| 76 | 2736/2023<br>CRLMC/3937/2023 | SMRUTI RANJAN SARANGI-MP                | DIPTI RANJAN BHOKTA       |
| 77 | 2737/2023<br>CRLMC/2246/2023 | MIR MINHAJ QUADRI-MP                    | UNMESH CHANDRA JENA       |
| 78 | 2738/2023<br>CRLMC/3943/2023 | PRIYA RANJAN NAYAK-MP                   | SIDHARTHA DAS             |
| 79 | 2739/2023<br>CRLMC/3942/2023 | MANGULI MAHARANA-MP                     | RAMANI KANTA PATTNAIK     |
| 80 | 2740/2023<br>CRLMC/2368/2023 | MANOHAR SHARMA-MP                       | JAYDEEP PAL               |
| 81 | 2741/2023<br>CRLMC/3945/2023 | TUSHAR KU. MOHANTY@TULU-MP              | UMA CHARAN MISHRA         |
| 82 | 2742/2023<br>CRLMC/3946/2023 | CHITTARANJAN MOHANTY @ SIPUU-MP         | UMA CHARAN MISHRA         |
| 83 | 2743/2023<br>CRLMC/3949/2023 | GANGADHAR BAL-MP                        | NIKUNJA KUMAR ROUT        |
| 84 | 2744/2023<br>CRLMC/631/2023  | ANIL KUMAR SAHOO-MP                     |                           |
| 85 | 2745/2023<br>CRLMC/3789/2023 | NILAM KUMAR SWAIN-MP                    | SOUGAT DASH               |
| 86 | 2746/2023<br>CRLMC/3952/2023 | BATAKRUSHNA SAHU-MP                     | CHINMAY MOHANTY           |
| 87 | 2748/2023<br>CRLMC/3955/2023 | SADI PURUSOTTAM @ S. PURUSOTAM REDDY-MP | SANTOSH KUMAR MAHANTY     |
| 88 | 2749/2023<br>CRLMC/3958/2023 | DILLIP KUMAR MALLICK-MP                 | TAPAS KUMAR ACHARYA       |
| 89 | 5904/2023                    | STATE OF ODISHA-MP                      | AMIYA KUMAR MISHRA,A.G.A  |

|     |                           |                          |                                 |
|-----|---------------------------|--------------------------|---------------------------------|
| 90  | WA/2181/2023<br>5905/2023 | STATE OF ODISHA-MP       | AMIYA KUMAR MISHRA,A.G.A        |
| 91  | WA/2181/2023<br>5906/2023 | STATE OF ODISHA-MP       | AMIYA KUMAR MISHRA,A.G.A        |
| 92  | WA/2181/2023<br>5907/2023 | STATE OF ODISHA-MP       | AMIYA KUMAR MISHRA,A.G.A        |
| 93  | WA/2182/2023<br>5908/2023 | STATE OF ODISHA-MP       | AMIYA KUMAR MISHRA,A.G.A        |
| 94  | WA/2182/2023<br>5909/2023 | STATE OF ODISHA-MP       | AMIYA KUMAR MISHRA,A.G.A        |
| 95  | WA/2182/2023<br>5910/2023 | STATE OF ODISHA-MP       | AMIYA KUMAR MISHRA, A.G.A.      |
| 96  | WA/2184/2023<br>5911/2023 | STATE OF ODISHA-MP       | AMIYA KUMAR MISHRA, A.G.A.      |
| 97  | WA/2184/2023<br>5912/2023 | STATE OF ODISHA-MP       | AMIYA KUMAR MISHRA, A.G.A.      |
| 98  | WA/2184/2023<br>5913/2023 | STATE OF ODISHA-MP       | SHAKTI PRASAD PANDA,A.G.A       |
| 99  | WA/2183/2023<br>5914/2023 | STATE OF ODISHA-MP       | SHAKTI PRASAD PANDA,A.G.A       |
| 100 | WA/2183/2023<br>5915/2023 | STATE OF ODISHA-MP       | SHAKTI PRASAD PANDA,A.G.A       |
| 101 | WA/2183/2023<br>5916/2023 | STATE OF ODISHA-MP       | AMIYA KUMAR MISHRA,A.G.A        |
| 102 | WA/2185/2023<br>5917/2023 | STATE OF ODISHA-MP       | AMIYA KUMAR MISHRA,A.G.A        |
| 103 | WA/2185/2023<br>5918/2023 | STATE OF ODISHA-MP       | AMIYA KUMAR MISHRA,A.G.A        |
| 104 | WA/2185/2023<br>5919/2023 | STATE OF ODISHA-MP       | ABHINANDAN PRADHAN              |
| 105 | WA/2186/2023<br>5920/2023 | STATE OF ODISHA-MP       | ABHINANDAN PRADHAN              |
| 106 | WA/2186/2023<br>5921/2023 | STATE OF ODISHA-MP       | ABHINANDAN PRADHAN              |
| 107 | WA/2186/2023<br>5922/2023 | STATE OF ODISHA-MP       | KARUNANKAR DAS, A.S.C.          |
| 108 | WA/2187/2023<br>5923/2023 | STATE OF ODISHA-MP       | KARUNANKAR DAS, A.S.C.          |
| 109 | WA/2187/2023<br>5924/2023 | STATE OF ODISHA-MP       | KARUNANKAR DAS, A.S.C.          |
| 110 | WA/2187/2023<br>5925/2023 | STATE OF ODISHA-MP       | KARUNAKAR DAS, A.S.C.           |
| 111 | WA/2188/2023<br>5926/2023 | STATE OF ODISHA-MP       | KARUNAKAR DAS, A.S.C.           |
| 112 | WA/2188/2023<br>5927/2023 | STATE OF ODISHA-MP       | KARUNAKAR DAS, A.S.C.           |
| 113 | WA/2188/2023<br>5928/2023 | STATE OF ODISHA-MP       | TARUN PATNAIK, A.S.C.           |
| 114 | WA/2189/2023<br>5929/2023 | STATE OF ODISHA-MP       | TARUN PATNAIK, A.S.C.           |
| 115 | WA/2189/2023<br>5930/2023 | STATE OF ODISHA-MP       | TARUN PATNAIK, A.S.C.           |
| 116 | WA/2189/2023<br>5931/2023 | CHHABINDRA KUMAR JENA-MP | DILLIP KUMAR SAHOO              |
| 117 | WA/1949/2023<br>5932/2023 | STATE OF ODISHA-MP       | SASWAT DAS,A.G.A                |
| 118 | WA/2190/2023<br>5933/2023 | STATE OF ODISHA-MP       | SASWAT DAS,A.G.A                |
| 119 | WA/2190/2023<br>5934/2023 | STATE OF ODISHA-MP       | SASWAT DAS,A.G.A                |
| 120 | WA/2190/2023<br>5935/2023 | STATE OF ODISHA-MP       | MALAYA KETAN BALABANTARAY,A.G.A |
|     | WA/2191/2023              |                          |                                 |

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| 121 | 5936/2023<br>WA/2191/2023      | STATE OF ODISHA-MP    | MALAYA KETAN BALABANTARAY,A.G.A |
| 122 | 5937/2023<br>WA/2191/2023      | STATE OF ODISHA-MP    | MALAYA KETAN BALABANTARAY,A.G.A |
| 123 | 5938/2023<br>WA/2192/2023      | STATE OF ODISHA-MP    | ABHINANDAN PRADHAN              |
| 124 | 5939/2023<br>WA/2192/2023      | STATE OF ODISHA-MP    | ABHINANDAN PRADHAN              |
| 125 | 5940/2023<br>WA/2192/2023      | STATE OF ODISHA-MP    | ABHINANDAN PRADHAN              |
| 126 | 5941/2023<br>WA/2193/2023      | STATE OF ODISHA-MP    | PRAVAT KUMAR MUDULI,A.G.A       |
| 127 | 5942/2023<br>WA/2193/2023      | STATE OF ODISHA-MP    | PRAVAT KUMAR MUDULI,A.G.A       |
| 128 | 5943/2023<br>WA/2194/2023      | STATE OF ODISHA-MP    | ABHINANDAN PRADHAN              |
| 129 | 5944/2023<br>WA/2194/2023      | STATE OF ODISHA-MP    | ABHINANDAN PRADHAN              |
| 130 | 5945/2023<br>WA/2194/2023      | STATE OF ODISHA-MP    | ABHINANDAN PRADHAN              |
| 131 | 5946/2023<br>WA/2195/2023      | STATE OF ODISHA-MP    | Karunakar Das                   |
| 132 | 5947/2023<br>WA/2195/2023      | STATE OF ODISHA-MP    | Karunakar Das                   |
| 133 | 5948/2023<br>WA/2195/2023      | STATE OF ODISHA-MP    | Karunakar Das                   |
| 134 | 5949/2023<br>WA/2196/2023      | STATE OF ODISHA-MP    | SASWAT DAS, A.G.A.              |
| 135 | 5950/2023<br>WA/2196/2023      | STATE OF ODISHA-MP    | SASWAT DAS, A.G.A.              |
| 136 | 5951/2023<br>WA/2196/2023      | STATE OF ODISHA-MP    | SASWAT DAS, A.G.A.              |
| 137 | 5952/2023<br>WA/2197/2023      | STATE OF ODISHA-MP    | TARUN PATNAIK,A.S.C             |
| 138 | 5953/2023<br>WA/2197/2023      | STATE OF ODISHA-MP    | TARUN PATNAIK,A.S.C             |
| 139 | 5954/2023<br>WA/2197/2023      | STATE OF ODISHA-MP    | TARUN PATNAIK,A.S.C             |
| 140 | 5955/2023<br>WA/2198/2023      | STTAE OF ODISHA-MP    | KARUNAKAR DAS, A.S.C.           |
| 141 | 5956/2023<br>WA/2198/2023      | STTAE OF ODISHA-MP    | KARUNAKAR DAS, A.S.C.           |
| 142 | 5957/2023<br>WA/2198/2023      | STTAE OF ODISHA-MP    | KARUNAKAR DAS, A.S.C.           |
| 143 | 5958/2023<br>WA/2199/2023      | STATE OF ODISHA-MP    | Y.S.P. BABU,A.G.A               |
| 144 | 5959/2023<br>WA/2199/2023      | STATE OF ODISHA-MP    | Y.S.P. BABU,A.G.A               |
| 145 | 5960/2023<br>WA/2201/2023      | STATE OF ODISHA-MP    | TARUN PATNAIK, A.S.C.           |
| 146 | 5961/2023<br>WA/2201/2023      | STATE OF ODISHA-MP    | TARUN PATNAIK, A.S.C.           |
| 147 | 5962/2023<br>WA/2201/2023      | STATE OF ODISHA-MP    | TARUN PATNAIK, A.S.C.           |
| 148 | 5963/2023<br>WA/2202/2023      | PRAVAT KUMAR MAJHI-MP | GOKULANANDA PADHI               |
| 149 | 5964/2023<br>WA/2202/2023      | PRAVAT KUMAR MAJHI-MP | GOKULANANDA PADHI               |
| 150 | 5965/2023<br>WA/2199/2023      | STATE OF ODISHA-MP    | Y.S.P. BABU,A.G.A               |
| 151 | 13536/2023<br>WP(C)/28276/2023 | SK. JAMAL MAHAMMED-MP | KARUNAKAR NAYAK                 |
| 152 | 13537/2023                     | SWAGATIKA SAHOO-MP    | DURGESH NARAYAN RATH            |

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| 153 | WP(C)/1491/2022<br>13538/2023  | PRAVAKAR NAYAK-MP                         | SARAT CHANDRA BARIK                        |
| 154 | WP(C)/28279/2023<br>13539/2023 | SRIKANTA KUMAR NAYAK-MP                   | ANUP NARAYAN MOHANTY                       |
| 155 | WP(C)/28281/2023<br>13540/2023 | GM IRON AND STEEL COMPANY LTD.-MP         | MR.DR.ASHOK KU. MOHAPATRA,M/S.RAKESH KU.SA |
| 156 | WP(C)/25576/2019<br>13541/2023 | PUSPANJALI ACHARYA-MP                     | PRABODHA CHANDRA NAYAK                     |
| 157 | WP(C)/28285/2023<br>13542/2023 | PUSPANJALI ACHARYA-MP                     | PRABODHA CHANDRA NAYAK                     |
| 158 | WP(C)/28288/2023<br>13543/2023 | M/S R.S.OIL INDUSTRIES, WEST BENGAL-MP    | SANTOSH KUMAR DWIVEDY                      |
| 159 | WP(C)/22790/2023<br>13544/2023 | M/S PLUS LUBRICANTS, JAGATSINGHPUR-MP     | SANTOSH KUMAR DWIVEDY                      |
| 160 | WP(C)/23311/2023<br>13545/2023 | PUSPANJALI ACHARYA-MP                     | PRABODHA CHANDRA NAYAK                     |
| 161 | WP(C)/28291/2023<br>13546/2023 | DR. ANUP PATTANAIAK-MP                    | UMAKANT SAHOO                              |
| 162 | WP(C)/28290/2023<br>13547/2023 | M/S. COLUMBIA PETROCHEMICALS, RAYAGADA-MP | SANTOSH KUMAR DWIVEDY                      |
| 163 | WP(C)/24681/2023<br>13548/2023 | PUSPANJALI ACHARYA-MP                     | PRABODHA CHANDRA NAYAK                     |
| 164 | WP(C)/28294/2023<br>13549/2023 | SANDEEP CHANDAK-MP                        | SATYA SMRUTI MOHANTY                       |
| 165 | WP(C)/28295/2023<br>13550/2023 | M/S R.S.OIL INDUSTRIES, WEST BENGAL-MP    | SANTOSH KUMAR DWIVEDY                      |
| 166 | WP(C)/22790/2023<br>13551/2023 | M/S URMILA AUTOMOBILES, BALASORE-MP       | PRABODHA CHANDRA NAYAK                     |
| 167 | WP(C)/28296/2023<br>13552/2023 | JNANA RANJAN DAS-MP                       | DURGA PRASAD DHAL                          |
| 168 | WP(C)/28300/2023<br>13553/2023 | PRADIP CHANDRA DAS-MP                     | BISWAMBAR MOHANTY                          |
| 169 | WP(C)/28309/2023<br>13554/2023 | INDIAN OVERSEAS BANK, GANJAM-MP           | AUROVINDA MOHANTY                          |
| 170 | WP(C)/28320/2023<br>13555/2023 | UMAMANI NAYAK-MP                          |  |
| 171 | WP(C)/5875/2008<br>13556/2023  | SUDARSAN DAS-MP                           | DR. BINOD KUMAR MISHRA                     |
| 172 | WP(C)/28319/2023<br>13557/2023 | SUMITRA BISWAL-MP                         | BRAJA MOHAN SARANGI                        |
| 173 | WP(C)/28321/2023<br>13558/2023 | CH. SREELATHA-MP                          | AUROVINDA MOHANTY                          |
| 174 | WP(C)/28322/2023<br>13559/2023 | GITANJALI MISHRA-MP                       | SWAYAMJIT ROUT                             |
| 175 | WP(C)/28323/2023<br>13560/2023 | BAIKUNTHA BIHARI DASH-MP                  | RANJIT MOHANTY                             |
| 176 | WP(C)/28324/2023<br>13561/2023 | SANAT KUMAR BEHERA-MP                     | JAJATI KESHARI KHUNTIA                     |
| 177 | WP(C)/28325/2023<br>13562/2023 | V.SUJATA-MP                               | AUROVINDA MOHANTY                          |
| 178 | WP(C)/28326/2023<br>13563/2023 | A. SUBHADRA-MP                            | AUROVINDA MOHANTY                          |
| 179 | WP(C)/28328/2023<br>13564/2023 | ANANDA BHOI-MP                            | KEDAR KUMAR DASH                           |
| 180 | WP(C)/28327/2023<br>13565/2023 | SAPHALYA KUMAR MALLICK-MP                 | TUSAR KUMAR MISHRA                         |
| 181 | WP(C)/28329/2023<br>13566/2023 | BISWASEN BEHERA-MP                        | BAIJAYANTI MOHANTY                         |
| 182 | WP(C)/28330/2023<br>13567/2023 | RAHAS BIHARI MOHANTY-MP                   | ANJAN KUMAR BISWAL                         |
| 183 | WP(C)/28331/2023<br>13568/2023 | BHARATI MANDAL @ DAS-MP                   | DIPTI RANJAN SWAIN                         |
|     | WP(C)/28332/2023               |   |  |

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| 184 | 13569/2023<br>WP(C)/9262/2021  | PARSURAM MALIK-MP   |                         |
| 185 | 13570/2023<br>WP(C)/28336/2023 | REKHA SINGHAL-MP  | SASWAT KUMAR ACHARYA    |
| 186 | 13571/2023<br>WP(C)/28337/2023 | BINODINI SAHOO-MP   | KANANBALA ROY CHOUDHURY |
| 187 | 13572/2023<br>WP(C)/28346/2023 | SURESH KUMAR SAHU-MP  | RAJENDRA KUMAR MUND     |
| 188 | 13573/2023<br>WP(C)/28346/2023 | SURESH KUMAR SAHU-MP  | RAJENDRA KUMAR MUND     |
| 189 | 13574/2023<br>WP(C)/23893/2023 | ADITYA NARAYAN MOHANTY-MP   | BRAJA MOHAN SARANGI     |
| 190 | 13575/2023<br>WP(C)/6100/2023  | RITA PRIYADARSINI MOHANTY-MP  | SRINIVAS MOHANTY        |
| 191 | 13576/2023<br>WP(C)/28368/2023 | SHUBHRAJYOTI MOHANTA-MP   | ARIJEET MISHRA          |
| 192 | 13577/2023<br>WP(C)/32730/2022 | CEO IN-CHARGE, THE URBAN CO-OP. BANK LTD.,CUTTACK,MP                | KISHORE MOHANTY         |
| 193 | 13578/2023<br>WP(C)/28371/2023 | MADAN MOHAN PRADHAN-MP  | ASHOK KUMAR MOHANTY     |
| 194 | 13579/2023<br>WP(C)/30974/2022 | CEO IN CHARGE,THE URBAN CO-OP. BANK LTD.,CUTTACK,MP                 | KISHORE MOHANTY         |
| 195 | 13580/2023<br>WP(C)/28375/2023 | AJAYA NAYAK-MP  | SAMEER KUMAR DAS        |
| 196 | 13581/2023<br>WP(C)/28377/2023 | BABITA HOTA-MP  | SAMEER KUMAR DAS        |
| 197 | 13582/2023<br>WP(C)/28379/2023 | SAMA GANDA-MP   | MANOJ KUMAR PATI        |
| 198 | 13583/2023<br>WP(C)/28382/2023 | SAKUNTALA BARAL-MP  | BHAGABAN MOHANTY        |
| 199 | 13584/2023<br>WP(C)/28384/2023 | RUCHIPURNA JENA-MP  | BHAGABAN MOHANTY        |
| 200 | 13585/2023<br>WP(C)/28386/2023 | CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI-MP |                         |
| 201 | 13586/2023<br>WP(C)/28387/2023 | M/S MANORAMA PROPERTIES PVT. LTD., BBSR-MP                          | SHIVSANKAR MOHANTY      |
| 202 | 13587/2023<br>WP(C)/11435/2023 | DR. HIMANI JOSHI-MP   | ALOK KUMAR MOHAPATRA    |
| 203 | 13588/2023<br>WP(C)/28391/2023 | RABI CHARAN MISHRA-MP   | GOURI MOHAN RATH        |
| 204 | 13589/2023<br>WP(C)/22346/2023 | M/S HINDUSTAN PETROLEUM CORP. LTD., MUMBAI-MP                       | GAUTAM MUKHERJI         |
| 205 | 13590/2023<br>WP(C)/16043/2017 | BISHNUDEV SHARMA-MP   |                         |
| 206 | 13591/2023<br>WP(C)/28394/2023 | M/S MANORAMA PROPERTIES PVT. LTD., BBSR-MP                          | SHIVSANKAR MOHANTY      |
| 207 | 13592/2023<br>WP(C)/21376/2022 | PRASANT KUMAR PANIGRAHY-MP  | SANJIB MOHANTY          |
| 208 | 13593/2023<br>WP(C)/28397/2023 | M/S MANORAMA PROPERTIES PVT. LTD., BBSR-MP                          | SHIVSANKAR MOHANTY      |
| 209 | 13594/2023<br>WP(C)/28401/2023 | M/S MANORAMA PROPERTIES PVT. LTD., BBSR-MP                          | SHIVSANKAR MOHANTY      |
| 210 | 13595/2023<br>WP(C)/30079/2021 | TRINATH BEHERA-MP   | PRAVASH CHANDRA JENA    |
| 211 | 13596/2023<br>WP(C)/1066/2021  | NIRANJAN BADI-MP  |                         |
| 212 | 13597/2023<br>WP(C)/31899/2021 | PRADEEP KUMAR ROUT-MP   | PRAVASH CH.JENA         |
| 213 | 13598/2023<br>WP(C)/17057/2022 | RAMAKANTA PRADHAN-MP  | AMITAV DAS              |
| 214 | 13599/2023<br>WP(C)/28404/2023 | M/S PGS PROJECTS PVT. LTD., PURI-MP                                 | SHIVSANKAR MOHANTY      |
| 215 | 13600/2023                     | BIJAY KUMAR NATH-MP   | AMITAV DAS              |

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| 216 | WP(C)/31413/2022<br>13601/2023 | KRISHNA PADHAN-MP                                   | SOUMYA MISHRA           |
| 217 | WP(C)/28040/2023<br>13602/2023 | VITARCHHA @ BHITARCHHU BHABANI SHANKAR MOHAPATRA-MP | SOURYA MISHRA           |
| 218 | WP(C)/27814/2023<br>13603/2023 | BHAGIRATHI SAHU-MP                                  |                         |
| 219 | WP(C)/23300/2023<br>13604/2023 | ARJUN CHARAN SAHU-MP                                | GYANA RANJAN SETHI      |
| 220 | WP(C)/28410/2023<br>13605/2023 | DINESH CHANDRA DAS-MP                               |                         |
| 221 | WP(C)/17450/2022<br>13606/2023 | GOVINDA GOUDA-MP                                    |                         |
| 222 | WP(C)/17644/2009<br>13607/2023 | BABURAM MALIK-MP                                    | BHASKAR CHANDRA PANDA   |
| 223 | WP(C)/28412/2023<br>13608/2023 | KIRTANA BIHARI SAHOO-MP                             | SUKANTA KUMAR DALAI     |
| 224 | WP(C)/28413/2023<br>13609/2023 | MANAS KUMAR KAR-MP                                  | SUKANTA KUMAR DALAI     |
| 225 | WP(C)/28416/2023<br>13610/2023 | AMAN SHARMA-MP                                      | TRILOCHAN NANDA         |
| 226 | WP(C)/28395/2023<br>13611/2023 | RATIKANTA MALLIK-MP                                 | MAHESWAR MOHANTY        |
| 227 | WP(C)/28421/2023<br>13612/2023 | LAXMI PRASAD PATNAIK-MP                             | PRASANTA KUMAR MISHRA   |
| 228 | WP(C)/28427/2023<br>13613/2023 | BAJAJ FINANCE LTD., MUMBAI-MP                       |                         |
| 229 | WP(C)/19005/2023<br>13614/2023 | SUBASH CHANDRA SAHU-MP                              | LALATENDU SAMANTARAY    |
| 230 | WP(C)/28431/2023<br>13615/2023 | SUBASH CHANDRA SAHU-MP                              | LALATENDU SAMANTARAY    |
| 231 | WP(C)/28431/2023<br>13616/2023 | BHARATI VIDYA MANDIR, BBSR-MP                       | SARTHAK PRADHAN         |
| 232 | WP(C)/26831/2023<br>13617/2023 | BASANTA KUMAR DAS-MP                                |                         |
| 233 | WP(C)/20459/2023<br>13618/2023 | BASANTA KUMAR DAS-MP                                |                         |
| 234 | WP(C)/20306/2023<br>13619/2023 | BASANTA KUMAR DAS-MP                                |                         |
| 235 | WP(C)/20475/2023<br>13620/2023 | NIRANJAN BHUYAN-MP                                  | DEBIDUTTA MOHAPATRA     |
| 236 | WP(C)/28442/2023<br>13621/2023 | DILLIP MANDAL-MP                                    | DEBIDUTTA MOHAPATRA     |
| 237 | WP(C)/28445/2023<br>13622/2023 | EXECUTIVE ENGR., BALASORE R AND B DIVN. NO. 1-MP    | PRAMOD KUMAR NAYAK      |
| 238 | WP(C)/24072/2022<br>13623/2023 | UTKAL SAHOO-MP                                      | DEBIDUTTA MOHAPATRA     |
| 239 | WP(C)/28448/2023<br>13624/2023 | HIMANSU SEKHAR RANA-MP                              | SAROJ KUMAR MISHRA      |
| 240 | WP(C)/28450/2023<br>13625/2023 | BABAR ALI-MP  | DEBIDUTTA MOHAPATRA     |
| 241 | WP(C)/28453/2023<br>13626/2023 | JITENDRA KUMAR BISOYI-MP                            | SHAKTI DATTA TRIPATHY   |
| 242 | WP(C)/28454/2023<br>13627/2023 | SURYA NARAYAN PATTANAIAK-MP                         | DR. BINODA KUMAR MISHRA |
| 243 | WP(C)/28451/2023<br>13628/2023 | BIKASH CHANDRA ROUT-MP                              | DEBIDUTTA MOHAPATRA     |
| 244 | WP(C)/28456/2023<br>13629/2023 | SWAROOP KUMAR SAMAL-MP                              | SUBHENDU KUMAR DAS      |
| 245 | WP(C)/28459/2023<br>13630/2023 | SOMANATH BADHEI-MP                                  | BRAJA MOHAN SARANGI     |
| 246 | WP(C)/26159/2023<br>13631/2023 | DILIP KUMAR PATI-MP                                 | DEBIDUTTA MOHAPATRA     |
|     | WP(C)/28460/2023               |   |                         |

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| 247 | 13632/2023<br>WP(C)/26149/2023 | SANTOSH KUMAR MAJHI-MP                          | BRAJA MOHAN SARANGI    |
| 248 | 13633/2023<br>WP(C)/26148/2023 | KISHAN KUMAR KARIA-MP                           | BRAJA MOHAN SARANGI    |
| 249 | 13634/2023<br>WP(C)/26156/2023 | RANJAN KUMAR RAJ-MP                             | BRAJA MOHAN SARANGI    |
| 250 | 13635/2023<br>WP(C)/13332/2004 | PARADIP PORT TRUST-MP                           |                        |
| 251 | 13636/2023<br>WP(C)/28465/2023 | ARJUN KUMAR DAS-MP                              | DEBIDUTTA MOHAPATRA    |
| 252 | 13637/2023<br>WP(C)/13332/2004 | PARADIP PORT TRUST-MP                           | DILLIP KUMAR MOHAPTRA  |
| 253 | 13638/2023<br>WP(C)/28467/2023 | MD. ALISHAN-MP                                  | DEBIDUTTA MOHAPATRA    |
| 254 | 13639/2023<br>WP(C)/28468/2023 | AKHIL KUMAR PANDA-MP                            | SRIDHAR RATH           |
| 255 | 13640/2023<br>WP(C)/28471/2023 | CHINTA SUNA-MP                                  | SANJIBANI MISHRA       |
| 256 | 13641/2023<br>WP(C)/28470/2023 | M/S JUDHISTIRA PARIDA AND CO., BHADRAK-MP       | ANUP NARAYAN MOHANTY   |
| 257 | 13642/2023<br>WP(C)/19973/2019 | SWAPNA BEHERA-MP                                |                        |
| 258 | 13643/2023<br>WP(C)/28473/2023 | BISHNU MAHALIK-MP                               | DEBIDUTTA MOHAPATRA    |
| 259 | 13644/2023<br>WP(C)/28472/2023 | KALINGA WARRIORS, CUTTACK-MP                    | PRABODHA CHANDRA NAYAK |
| 260 | 13645/2023<br>WP(C)/942/2023   | SANTOSH KUMAR NAYAK-MP                          | JAJATI KESHARI KHUNTIA |
| 261 | 13646/2023<br>WP(C)/39547/2021 | GIRIJA SANKAR SAHOO-MP                          | BIYOTKESH MOHANTY      |
| 262 | 13647/2023<br>WP(C)/39532/2021 | DEEPAK KUMAR SHARMA-MP                          | BIYOTKESH MOHANTY      |
| 263 | 13648/2023<br>WP(C)/20340/2023 | SARBESWAR MOHANTY-MP                            | BAIDHAR SAHOO          |
| 264 | 13649/2023<br>WP(C)/12981/2023 | BIJAYANANDA AMANTA-MP                           | AMIYA KUMAR CHHATOI    |
| 265 | 13650/2023<br>WP(C)/28476/2023 | GHANASHYAM MAHANTA-MP                           | KUNAL KUMAR SWAIN      |
| 266 | 13651/2023<br>WP(C)/25731/2023 | NRUSINGHA CHARAN BEHERA-MP                      |                        |
| 267 | 13652/2023<br>WP(C)/28474/2023 | MALATI NAYAK-MP                                 | DEBIDUTTA MOHAPATRA    |
| 268 | 13653/2023<br>WP(C)/28477/2023 | DIPAK KUMAR DASH PRAHARAJ-MP                    | HRUDANANDA MOHAPATRA   |
| 269 | 13654/2023<br>WP(C)/28478/2023 | BHAGABAN MOHANI-MP                              | SATYAJIT MOHAPATRA     |
| 270 | 13655/2023<br>WP(C)/28480/2023 | MD KAIJUM-MP                                    | DEBIDUTTA MOHAPATRA    |
| 271 | 13656/2023<br>WP(C)/28482/2023 | JAGABANDHU ROUT-MP                              | DEBIDUTTA MOHAPATRA    |
| 272 | 13657/2023<br>WP(C)/28484/2023 | N GANESH RAO-MP                                 | DEBIDUTTA MOHAPATRA    |
| 273 | 13658/2023<br>WP(C)/26995/2023 | STRATEVISTA AUTOMOBILES PVT. LTD., KANIKACHAKRA | KAMDEEP PAL            |
| 274 | 13659/2023<br>WP(C)/28485/2023 | SOUMYA PRAKASH MANDAL-MP                        | ALOK KUMAR PANDA       |
| 275 | 13660/2023<br>WP(C)/28486/2023 | GOBARDHAN BISWAL-MP                             | DEBIDUTTA MOHAPATRA    |
| 276 | 13661/2023<br>WP(C)/28488/2023 | KANAK MISHRA-MP                                 | SWADHIN KESARI SINGH   |
| 277 | 13662/2023<br>WP(C)/28033/2023 | JOGESWAR NAG-MP                                 | PRASANTA KUMAR JOSHI   |
| 278 | 13663/2023                     | NAYANI PRADHAN-MP                               | JYOTIRMAYA SAHOO       |



